



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Friday,27th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/635/2020</a> FIXED	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
2	<a href="#">I.A.(Civil)/974/2022</a> FIXED, IN WP(C)/1267/2010 (D/O)	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> MR NABAM TUKI AND 2 ORS.	MR R K D CHOUDHURY MR M HALOI, SPL. PP, CBI	MR. K N CHOUDHURY, SR. ADV MR. N N B CHOUDHURY, ADDL. AG, A.P. MR. R SEKHAR (r-2) M G SINGH (r-2) MR A CHANDRAN, ADDL. SR. GA, A.P.
<b>WITH</b>				
3	<a href="#">I.A.(Civil)/4165/2019</a>	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	MR. A K BARUAH (R-2) MR. N MAHAJAN (R-2) MR. R A PRAMANIK (R-2) MR. H NATH (R-2) GA, AP GA, AP
<b>WITH</b>				
4	<a href="#">I.A.(Civil)/1887/2020</a>	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	MR. R SEKHAR (r-5) M G SINGH (r-5) GA, ARUNACHAL
<b>WITH</b>				
5	<a href="#">I.A.(Civil)/977/2022</a>	SUPERINTENDENT OF POLICE <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. R K D CHOUDHURY	MR. R SEKHAR (r-4) M G SINGH (r-4)
6	<a href="#">Cont.Cas(C)/551/2023</a>	DHIREN CH. MEDHI AND 4 ORS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SAIKIA MR. U SARMA MR B KAUSHIK

7	<b>WITH</b> <a href="#">Cont.Cas(C)/589/2023</a>	DIPALI BARMAN <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. N J KHATANIAR
8	<a href="#">WA/150/2024</a>	THE STATE OF ASSAM AND ANR. <b>Versus</b> SRI SHYAMLAL SARKAR AND 22 ORS	MR.N SARMA	MR. P J SAIKIA MR. A K GUPTA (R-1-3-8-11, 14,15,17,21 and 22)
9	<a href="#">Cont.Cas(C)/184/2024</a>	BHUPENDRA SINHA AND 3 ORS. <b>Versus</b> Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
10	<a href="#">I.A.(Civil)/1512/2024</a> in WA/5420/2024	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM MR GOPAL(R-4) MS. N UPADHYAY (R-2) MR. P DAS (R-2)
	<b>WITH</b> <a href="#">WA/5420/2024</a> (Filing Number)	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DHAR	
11	<a href="#">I.A.(Civil)/2323/2024</a> in WA/8350/2024	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ MS. B DEVI MR. P G BHAGAWATI	
	<b>WITH</b> <a href="#">WA/8350/2024</a> (Filing Number)	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS H	MR P BHARDWAJ	
12	<a href="#">I.A.(Civil)/3026/2024</a> in WA/9388/2024	JUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, BTC
	<b>WITH</b> <a href="#">WA/9388/2024</a> (Filing Number)	JUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS B	MR B P BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3027/2024</a>	JUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, BTC
13	<a href="#">I.A.(Civil)/3032/2024</a> in WA/11143/2024	STAR CEMENT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
	<b>WITH</b> <a href="#">WA/11143/2024</a> (Filing Number)	STAR CEMENT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS F	MR. N N DUTTA	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
14	<a href="#">PIL/56/2024</a>	CLEAN CARE SOCIETY OF ASSAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	SC, FOREST SC, PCB
15	<a href="#">WA/311/2024</a>	KANHAI BASFOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, PWD ROAD SC, K A A C

16	<a href="#">WP(C)/4960/2024</a> B/O	JAMAL ROFIKUT(SINCE DECEASED) REP BY SARFARAZ JAMAL AND ANR <b>Versus</b> HDFC BANK LTD AND ANR	MR R K DUTTA MS. A GOGOI MR. G BORA	SC, HDFC BANK
17	<a href="#">WP(C)/5046/2024</a>	ABHIJIT SARMA <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS (A)	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, SBI
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
18	<a href="#">PIL/28/2024</a>	KHANIN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR	GA, ASSAM SC, INCOME TAX SC, PWD
19	<a href="#">PIL/49/2024</a>	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	SC, REVENUE SC, DIMA HASAO SC, NCHAC
20	<a href="#">PIL/54/2024</a>	THE JALESWAR SUB DISTRICT HEAD QUARTER DEMAND COMMITTEE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. A F N U MOLLAH MR J SINGH MS S JAIN A M RAHMAN	GA, ASSAM
21	<a href="#">PIL/55/2024</a>	WE FOR GUWAHATI FOUNDATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH	GA, ASSAM SC, HEALTH
22	<a href="#">WA/220/2024</a>	THE GAUHATI HIGH COURT AND 2 ORS <b>Versus</b> HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
23	<a href="#">WA/337/2024</a>	SUMIT LAL DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	GA, ASSAM
24	<a href="#">WA/341/2024</a>	GITA RANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K CHOUDHURY MR. S P SHARMA MR. A KASHYAP	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
25	<a href="#">WA/268/2018</a>	NIKANON NAIDING <b>Versus</b> MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. SURAJIT DAS(R-3) MR. P P DAS(R-3) MR. T SK
26	<a href="#">WA/246/2023</a>	PASHAN ALI AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r- 5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r- 4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
27	<b>WITH</b> <a href="#">WA/332/2022</a>	SHYAM SUNDER BORAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
28	<a href="#">WA/111/2024</a> FIXED	THE FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MR. R K D CHOUDHURY, DY. SGI, (R- 2 AND 3) MS. N DEY

29	<a href="#">WA/135/2024</a>	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
30	<a href="#">WA/187/2024</a> CAVT. NO.05212/024,	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1698/2024</a> in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
31	<a href="#">WP(C)/2851/2024</a>	ARUNAS SNACK PRODUCT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
32	<a href="#">WP(C)/2907/2023</a>	TANKESWAR NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
33	<a href="#">WA/194/2024</a> CAVT. NO.05242/024, FIXED, CAVT./524/2024	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
<b>HEARING</b>				
34	<a href="#">WA/158/2021</a>	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1134/2021</a> in WA/158/2021	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	<b>WITH</b> <a href="#">I.A.(Civil)/489/2023</a> in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. <b>Versus</b> STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAİN
35	<a href="#">WA/203/2022</a>	PRODIP GOGOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
36	<a href="#">WA/316/2022</a>	BITUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)

37	<a href="#">WP(C)/2495/2022</a>	LUCY SAWKMIE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
38	<a href="#">WP(C)/3760/2022</a>	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">I.A.(Civil)/2847/2024</a> in WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6548/2019</a>	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
	<b>WITH</b> <a href="#">WP(C)/4854/2022</a>	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>MOTION</b>				
3	<a href="#">WP(C)/3493/2024</a> FIXED	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
4	<a href="#">WP(C)/4129/2024</a> B/O	LABANYA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, ELEM. EDU SC, FINANCE
5	<a href="#">WP(C)/4381/2024</a>	RAJASHREE DAS AND ANR <b>Versus</b> THE DIRECTOR OF ELEMENTARY EDUCATION AND 2 ORS.	MR. S NEOG MS. S G BARUAH MS S PARBIN	SC, ELEM. EDU
6	<a href="#">WP(C)/4652/2024</a>	MAKHAN CH. BARMAN AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D C NATH MR. M MONDAL	SC, SEC. EDU. SC, BTC SC, SSA SC, SEBA
7	<a href="#">WP(C)/4986/2024</a>	KALAMBASH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD B ISLAM MS. J AHMED MR. S UDDIN MR. S S AHMED S SULTANA	SC, ELEM. EDU
8	<a href="#">WP(C)/4993/2024</a>	DEEPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.

9	<a href="#">WP(C)/4994/2024</a>	ABDUL QUIUM OSMANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, HIGHER EDU
10	<a href="#">WP(C)/5006/2024</a>	RATAN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
11	<a href="#">WP(C)/5010/2024</a>	MD. JAKIR HUSSAIN AND 5 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, BTC
12	<a href="#">WP(C)/5013/2024</a> B/O	DR. DIPAK BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, HIGHER EDU SC, U G C
13	<a href="#">WP(C)/5014/2024</a>	KABITA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
14	<a href="#">WP(C)/5019/2024</a>	JUGA SAIKIA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K SINGHA MR. M K NEOG	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.
15	<a href="#">WP(C)/5021/2024</a>	JAHANAR BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S DAS MD A S AHMED	SC, ELEM. EDU
16	<a href="#">WP(C)/5028/2024</a>	ROWSANA YEASMIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY S A ISLAM	SC, ELEM. EDU GA, ASSAM
17	<a href="#">WP(C)/5032/2024</a>	IMAA BISHNUPRIYA MANIPURI (IBM), <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY MS A DEKA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM
<b>ADMISSION</b>				
18	<a href="#">WP(C)/2420/2022</a> FIXED	SMTI RUNUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
19	<a href="#">WP(C)/2558/2022</a> FIXED	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3223/2022</a> in WP(C)/2558/2022	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
20	<b>WITH</b> <a href="#">WP(C)/4803/2023</a>	DIPULINA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
21	<a href="#">WP(C)/4110/2023</a> FIXED	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
22	<a href="#">WP(C)/4650/2023</a> FIXED	AMIN SHAMSUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
23	<a href="#">WP(C)/1426/2024</a> FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:00 PM]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/5555/2020</a> B/O, WITH LCR	JILIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/948/2024</a> FIXED	KASIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/4145/2024</a> FIXED, WITH LCR	ABDUL KARIM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	<a href="#">WP(C)/4702/2024</a> B/O	NAZRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/4803/2024</a> B/O	ABDUL RAZZAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/4864/2024</a> B/O	AJUPA KHATUN @ AJUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/4991/2024</a>	ASIA KHATUN @ ASIA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/5017/2024</a>	RUPCHAND ALI @ SANE ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/5022/2024</a>	MARUZA BIBI @ MARUFA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A DAS MS M BHARATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/5024/2024</a>	DUDU KHAN @ DUDU KHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/5025/2024</a>	FIROJA KHATUN @ FERROJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/5029/2024</a>	RASHEDA BEGUM @ RASHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/5042/2024</a>	SHAJEDA KHATUN @ SAJEDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
14	<a href="#">WA/299/2024</a> WITH OFFICE NOTE	PRANJAL PRATIM GOSWAMI AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM	SC, HANDLOOM, TEXTILE AND SERICULTURE
	<b>WITH</b> <a href="#">I.A.(Civil)/2762/2024</a> in <a href="#">WA/299/2024</a>	PRANJAL PRATIM GOSWAMI AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM	SC, HANDLOOM AND TEXTILE
15	<a href="#">WA/336/2024</a> CAVT. NO.08662/024, WITH OFFICE NOTE, CAVT./866/2024	DR JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU MR. S HAZARIKA FOR CAVEATOR SC, FINANCE
<b>ORDERS</b>				
16	<a href="#">W.P.(Cri.)/1/2022</a> WITH LCR, COPY OF CASE DIARY	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
	<b>WITH</b> <a href="#">W.P.(Cri.)/6/2022</a>	KADBHANU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
18	<a href="#">Review.Pet./66/2024</a> IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI <b>Versus</b> UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
19	<a href="#">I.A.(Civil)/2828/2024</a> B/O, WITH LCR in <a href="#">WP(C)/946/2024</a>	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/946/2024</a>	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

20 [I.A.\(Civil\)/2966/2024](#)  
IN WP(C)/4640/2022 (D/O)  
in WP(C)/4640/2022

MD. BAKTA JAMAL SK @ BHAKTA JAMAL  
@ BAKTA JAMAL

**Versus**

THE UNION OF INDIA AND 5 ORS

MR. M I HUSSAIN  
MS. P AHMED  
N. UDDIN

GA, ASSAM  
DY.S.G.I.  
SC, F.T  
SC, ECI

21 [I.A.\(Civil\)/3001/2024](#)  
WITH LCR  
in WP(C)/8360/2019

BHANU NESSA @ BHANU BIBI

**Versus**

THE UNION OF INDIA AND 6 ORS.

MR. SK S N MOHAMMAD  
MR. SK N MOHAMMAD  
MR A IKBAL

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

**WITH**

[WP\(C\)/8360/2019](#)

BHANU NESSA @ BHANU BIBI

**Versus**

THE UNION OF INDIA AND 6 ORS.

MR. SK S N MOHAMMAD  
MR. SK N MOHAMMAD  
MR A IKBAL

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/2588/2024</a> FIXED	SATYEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. G C DEKA	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">Crl.Rev.P./289/2022</a> WITH LCR 2 FILES	NASIR UDDIN <b>Versus</b> ARJINA KHATUN	MR. R ALI H A AHMED DR. R HOQUE	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR
3	<a href="#">Crl.Rev.P./400/2023</a> FIXED	CAMBRIDGE EDUCATION TRUST <b>Versus</b> HARI DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
<b>WITH</b>				
4	<a href="#">Crl.Rev.P./401/2023</a>	CAMBRIDGE EDUCATIONAL TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
<b>WITH</b>				
5	<a href="#">Crl.Rev.P./402/2023</a>	CAMBRIDGE EDUCATION TRUST <b>Versus</b> KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR. M RANA MR. M K SHARMA MD. M HOQUE
6	<a href="#">Crl.Pet./629/2023</a> WITH LCR 1 FILE(SCANNED COPY)	KABINDRA NARZARY <b>Versus</b> KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
<b>WITH</b>				
7	<a href="#">Crl.Pet./643/2023</a>	KABINDRA NARZARY <b>Versus</b> KHURSHID ALOM	MR G BAISHYA MS. P DAS	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG
8	<a href="#">Crl.Pet./1040/2023</a> WITH LCR 5 FILES(SCANNED COPY), FIXED	SAMSUL HOQUE AND GABBAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
9	<a href="#">Crl.Pet./456/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MONISH CHHABRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
10	<a href="#">Crl.Pet./558/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	TAGUNG NERI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM

11	<a href="#">Crl.Pet./1110/2024</a> FIXED	IBRAHIM ALI BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	K U AHMED (R-2, 3) MR. S U AHMED (R-2, 3) PP, ASSAM
----	---	---	--	---

**ORDERS**

12	<a href="#">Crl.Pet./111/2021</a> FIXED	PHATIK DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
13	<a href="#">Crl.A./31/2024</a>	PARASH JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/98/2024</a> in <a href="#">Crl.A./31/2024</a>	PARASH JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
14	<a href="#">Crl.Pet./704/2024</a> WITH LCR 1 FILE(SCANNED COPY)	SMTI. ETI MONDAL AND 3 ORS <b>Versus</b> PINKU DAS AND ANR	MR S ISLAM MR. S BISWAS	PP, ASSAM
15	<a href="#">Crl.Pet./784/2024</a> FIXED	FIROJ KHANDAKAR <b>Versus</b> KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
16	<a href="#">Crl.Pet./821/2024</a> B/O	DEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
17	<a href="#">Crl.Pet./822/2024</a> B/O	DEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
18	<a href="#">I.A.(Crl.)/852/2024</a> in <a href="#">Crl.Rev.P./330/2024</a>	BHUYJOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./330/2024</a>	BHUYJOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
19	<a href="#">Crl.Pet./1044/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SABYASACHI NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS A BUJARBARUAH MS A.SARMA	PP, ASSAM
20	<a href="#">Crl.Pet./1105/2024</a> FIXED	RAMESH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N NASRIN MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
21	<a href="#">Crl.Pet./1106/2024</a> FIXED	SOUMENDU HAZRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024

14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4985/2024</a>	MD MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
2	<a href="#">WP(C)/4988/2024</a>	PABAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FISHERY
3	<a href="#">WP(C)/5001/2024</a>	M/S SHANTI INDANE SERVICE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR Z HUSSAIN MS B B AHMED	GA, ASSAM SC, I O C
4	<a href="#">WP(C)/5008/2024</a>	SAMUDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM
5	<a href="#">WP(C)/5012/2024</a>	M/S DIPAK ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P N SHARMA MR. S UPADHAY M SHARMA MR. A RAI	GA, ASSAM SC, FINANCE DEPTT.
6	<a href="#">WP(C)/5030/2024</a>	LEDO TEA COMPANY LIMITED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	DY.S.G.I.
7	<a href="#">WP(C)/5031/2024</a>	M/S DIPAK ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P N SHARMA MR. S UPADHAY M SHARMA	GA, ASSAM SC, FINANCE
8	<a href="#">WP(C)/5036/2024</a> B/O	ABHIGYAN RAJ DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
9	<a href="#">WP(C)/5043/2024</a>	J N ASSOCIATES <b>Versus</b> THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED AND ANR	MR S MUKTAR MR. S RAHMAN	
10	<a href="#">WP(C)/5048/2024</a>	M/S RANJIT KAUSHIK <b>Versus</b> THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MR. N J KHATANIAR PRAKASH BORAH	GA, ASSAM
11	<a href="#">WP(C)/5049/2024</a> B/O	EGIS INDIA CONSULTING ENGINEERS PVT.. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR SAURADEEP DEY	GA, ASSAM

12	<a href="#">WP(C)/5052/2024</a>	DIPTI SAIKIA <b>Versus</b> EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	SC, E S I
<b>ADMISSION</b>				
13	<a href="#">WP(C)/7336/2019</a> FIXED	BAPKHAT JIBIKA PATH MEEN MAHAL SAMABAI SAMITI LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM
14	<a href="#">WP(C)/711/2024</a> B/O	ABHIJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN MR. B HUSSAIN MR A SHARMA	SC, PWD
15	<a href="#">WP(C)/3263/2024</a> FIXED	SWAPAN KR RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
16	<a href="#">WP(C)/3828/2024</a> FIXED	M/S UCN CONSTRUCTION CO PVT LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHIA	SC, PWD ROAD SC, NCHAC SC, FINANCE DEPTT.
17	<a href="#">WP(C)/4342/2024</a> FIXED	M/S S S ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
18	<a href="#">WP(C)/4345/2024</a> FIXED	M/S S S ENTERPIRSE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
<b>ORDERS</b>				
19	<a href="#">Cont.Cas(C)/476/2022</a>	M/S MALINA ENTERPRISE <b>Versus</b> 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
20	<a href="#">Cont.Cas(C)/717/2022</a> FIXED	ANITA BASUMATARY <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MR. B CHOUDHURY MS. R B BORA
21	<a href="#">Cont.Cas(C)/719/2022</a> FIXED	DHANANJAY BASUMATARY <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MS. R B BORA MR. S BORA
22	<a href="#">Cont.Cas(C)/744/2022</a> FIXED	LANIMA SAIKIA <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MS. R B BORA (r-1) MR P NAYAK
23	<a href="#">Cont.Cas(C)/22/2023</a> FIXED	EUSUF NAGAR UNNAYAN SAMITTEE <b>Versus</b> JISHNU BARUA AND 2 ORS	MS. T SOM MR. P TELI	MR. P N GOSWAMI (r-1,2,3) MR B CHOUDHURY (r-1,2,3) MR. K P PATHAK (r-1,2,3)
24	<a href="#">Review.Pet./1/2024</a> IN WP(C)/4451/2022 (D/O)	KANDARPA BAISHYA <b>Versus</b> KESHAB BAISHYA AND 7 ORS	MR. R SARMA MR. D BORAH MS. S. BISWAS	GA, ASSAM MR. S K ROY MRS. M M ROY SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>WITH</b>				
<a href="#">I.A.(Civil)/140/2024</a>				
in Review.Pet./1/2024				
<b>HEARING</b>				
25	<a href="#">WP(C)/880/2011</a> FIXED	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. <b>Versus</b> SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,



=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/482/2024</a>	DULALUDDIN AHMED <b>Versus</b> PROF DR ACHYUT CH BAISHYA	MR J C BORAH	
2	<a href="#">Cont.Cas(C)/487/2024</a>	SABIHA BEGUM <b>Versus</b> PROF DR ACHYUT CH BAISHYA	MR J C BORAH	
3	<a href="#">Cont.Cas(C)/519/2024</a>	SMTI SHILA RANI DEB <b>Versus</b> VUMLUNMANG VUALNAM AND 2 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	
4	<a href="#">WP(C)/4610/2024</a>	DILIP BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. SC, APDCL MRS J M KONWAR MR. R KALITA MR H AGARWAL MR P DOLEY	
5	<a href="#">WP(C)/4740/2024</a> FIXED	AKRAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, PWD SC, FINANCE DEPTT.
6	<a href="#">WP(C)/4759/2024</a>	ZIAUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. Z ISLAM	SC, P AND R.D. GA, ASSAM
7	<a href="#">WP(C)/4830/2024</a>	BHADRESWARI RAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
8	<a href="#">WP(C)/4989/2024</a>	ARUPJYOTI SARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. A DEVI MS P SARMA MS. P P DAS	DY.S.G.I.
9	<a href="#">WP(C)/4992/2024</a>	MD. SAIF ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/4999/2024</a>	SANJIB KUMAR DAS AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE
11	<a href="#">WP(C)/5009/2024</a>	DIPU RANJAN BORAH AND 63 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
12	<a href="#">WP(C)/5011/2024</a>	ANKUSH KURMI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S SAHU MS A ROY S SHAHI	DY.S.G.I.

13	<a href="#">WP(C)/5016/2024</a>	SONY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. N G KUNDU R SAHA	GA, ASSAM
14	<a href="#">WP(C)/5018/2024</a>	SHYAMA TRIVEDI LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	GA, ASSAM SC, AEGCL
15	<a href="#">WP(C)/5023/2024</a>	SUREN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/5053/2024</a>	HAYA NAMPUI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, P H E SC, DIMA HASAO SC, FINANCE

**ORDER NO STEPS**

17	<a href="#">WP(C)/4989/2017</a>	PANKAJ OZA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR.H NATH MR.P K BARUAH MR.S BORTHAKUR	MR P N SARMA (R-12,16) DR. B AHMED (R-10) MS. N SHYAMAL (R-7,9) SC, APSC MR. A OZAH (R-14,17) MRS. M A OZAH (R-14, 17) MR. U K NAIR (R-7,9) MR. A CHETRY (R-7,9) MR K UDDIN (R-10) MR A NATH (R-14) MR. A K AZAD (R-10) MR. M P SARMA (R-7,9) MR. NAYAN J. MEDHI(R-14) MS. J RAJBONGSHI (R-14,17) MS K GOGOI (R-18) MR. J RABHA (R-18) MR. T R DEURI (R-18)
----	---------------------------------	--	--	---

**ADMISSION**

18	<a href="#">WP(C)/2368/2018</a>	PAWAR GOVIND SHAMRAO <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MR. S BHATTACHARJEE MR B ACHARYYA MR. S SHARMA MR. H A SARKAR	MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I.
19	<a href="#">WP(C)/7576/2018</a> WITH OFFICE NOTE	KHAGENDRA NATH BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
20	<a href="#">WP(C)/48/2019</a>	LEENA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH R SARMAH MR. A A MIR	GA, ASSAM MR S KHOUND (R7)
21	<a href="#">WP(C)/160/2019</a>	RAJESH KUMAR ROY @ RAJESH ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P J PHUKAN MR H BARUAH	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
22	<a href="#">WP(C)/203/2019</a>	SOBIR ALI LASKAR <b>Versus</b> ZONAL MANAGER OF CORPORATION BANK AND 2 ORS. (G)	MR A M MAZUMDAR MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
23	<a href="#">WP(C)/979/2019</a>	SEEMA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
24	<a href="#">WP(C)/1596/2019</a> FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)

25	<a href="#">WP(C)/2823/2020</a>	RITESH KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, HIGHER EDU GA, ASSAM SC, AG MR. B P SINHA SC, FINANCE
26	<a href="#">WP(C)/3318/2020</a>	RUPAM BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U J SAIKIA	GA, ASSAM
27	<a href="#">WP(C)/2991/2021</a> B/O	RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG MR. S K MEDHI (SC, AG, R3) MR. R ISLAM (R-7) SC, FINANCE SC, AGRI. DEPARTMENT
28	<a href="#">WP(C)/5975/2021</a> FIXED	LUKU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR. S K GOSWAMI MR. N BARMAN MS B BORA	GA, ASSAM MR. P N GOSWAMI (SC,APDCL)
29	<a href="#">WP(C)/6553/2021</a> B/O	AHMED NEWAJ CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/6971/2021</a> B/O	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAİN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
31	<a href="#">WP(C)/6390/2022</a>	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
32	<a href="#">WP(C)/6731/2022</a> B/O	SUMIT DEY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR SISHIR DUTTA MR. P J SAIKIA, SR. ADV MS S MOCHAHARI MR. S DUTTA MS M NIROLA MR S DUTTA MR K J SAIKIA	MR. S MITRA (r-2 to 6) MR. S S ROY (r-1) MR A K BORO (r-2 to 6) ASSTT.S.G.I.
	<b>WITH</b>			
33	<a href="#">WP(C)/1749/2021</a>	SUMIT DEY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. S MITRA (r-3 to 5) MR. S S ROY MR A K BORO (r-3 to 5) ASSTT.S.G.I.
34	<a href="#">WP(C)/7255/2023</a> B/O	KANIKA SWARGIARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A PAUL	DY.S.G.I.
35	<a href="#">WP(C)/1995/2024</a> B/O	GHANASHYAM BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAİN	SC, AG SC, PWD
36	<a href="#">WP(C)/3104/2024</a> B/O	RAMAYAN PRASAD YADAV <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	DY.S.G.I.
37	<a href="#">WP(C)/3484/2024</a> B/O	AHMED HUSSAIN MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM

**ORDERS**

38	<a href="#">Cont.Cas(C)/375/2018</a>	BISWAJYOTI NATH <b>Versus</b> L. S. SANGSAN AND ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MS U DAS(R-7) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. N K DAS(R-7) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
39	<a href="#">Cont.Cas(C)/178/2021</a>	JAGANNATH BAYAN <b>Versus</b> MANOJ KUMAR, IAS AND ANR.	MR. M AHMED MD I H LASKAR	
40	<a href="#">Cont.Cas(C)/192/2022</a>	MD. SAFIUDDIN AHMED @ SAFFIQ UDDIN AHMED <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
41	<a href="#">Cont.Cas(C)/606/2022</a> B/O	HASIBA BEGUM <b>Versus</b> SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
42	<a href="#">Cont.Cas(C)/641/2022</a>	DEBEN TALUKDAR <b>Versus</b> DIGANTA BARUA AND ORS.	MR. J SARMAH	MR. A N I HUSSAIN (R-2) MR. I BORTHAKUR SC, P H E
43	<a href="#">Cont.Cas(C)/112/2023</a>	GOBIN BORA <b>Versus</b> VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MS A DAS (R-1,4) MS. L WANGSA (r-2)
44	<a href="#">Cont.Cas(C)/181/2023</a>	RAMEN TALUKDAR <b>Versus</b> MEGHA NIDHI DAHAL, IAS	MR K PUJARI MS. K A PUJARI	MR. S BORA (R-1) MR P NAYAK (R-1)
45	<a href="#">Cont.Cas(C)/358/2023</a>	MRIDUL BEZBORAH <b>Versus</b> MEGHA NIDHI DAHAL, I.A.S. AND ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	MR. D SAIKIA (R-3) MR. S BORA (R-3)
46	<a href="#">Cont.Cas(C)/376/2023</a>	UTPAL GOSWAMI <b>Versus</b> SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1) MR. P K BORAH(R-1) MR. J KALITA(R-5)
47	<a href="#">Cont.Cas(C)/753/2023</a>	AKINUR ISLAM <b>Versus</b> JAY SHIVANI AND ANR	MR. M ISLAM MS A KHATUN	MR. K KONWAR (R-1) MR S DUTTA (R-1) MS. N BORAH (R-1)
48	<a href="#">I.A.(Civil)/743/2024</a> in WP(C)/2866/2022	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
	<b>WITH</b> <a href="#">WP(C)/2866/2022</a>	PUTUL TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I.
49	<a href="#">WP(C)/1284/2024</a>	SARANGA BHUYAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH

50	<a href="#">I.A.(Civil)/1705/2024</a> in WP(C)/7300/2023	BULU BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7300/2023</a>	BULU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
51	<a href="#">I.A.(Civil)/2702/2024</a> in WP(C)/2817/2019	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	SC, A G V B
	<b>WITH</b> <a href="#">WP(C)/2817/2019</a>	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1324/2020</a> in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. <b>Versus</b> MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
52	<a href="#">I.A.(Civil)/3005/2024</a> in WP(C)/4202/2024	SMT. SUJITA MUSHAHARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, BTC
	<b>WITH</b> <a href="#">WP(C)/4202/2024</a>	SUJITA MUSHAHARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/331/2024</a> WITH OFFICE NOTE	ANUP KUMAR DAS <b>Versus</b> DIPAN KANTI SUKLABAIIDYA AND 4 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, APSC SC, SEC. EDU.
2	<b>WITH</b> <a href="#">WA/332/2024</a> CAVT. NO. 08732/024,	ANUP KUMAR DAS <b>Versus</b> HIRANYA KUMAR NATH AND 21 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU. FOR CAVEATOR
<b>ORDERS</b>				
3	<a href="#">Cri.A./401/2023</a> WITH OFFICE NOTE	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. M K BORO (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Cri.)/1053/2023</a> in Cri.A./401/2023	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
4	<a href="#">I.A.(Civil)/3669/2023</a> WITH OFFICE NOTE in Mat.App./8618/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K PURKAYASTHA J U AHMED OTOLI KITS MS S.DAS	
	<b>WITH</b> <a href="#">Mat.App./8618/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. N K MURRY	
5	<a href="#">Mat.App./20/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	

**WITH**  
[I.A.\(Civil\)/1939/2024](#)  
**in** Mat.App./20/2024

XXXXXXX  
**Versus**  
XXXXXXX

MR. A K BHUYAN  
MS. B BHUYAN  
MS B BORA  
MR A TALUKDAR  
MR J DAS  
MS R DAS  
MS M.CHAKRABORTY

6 [I.A.\(CrI.\)/684/2024](#)  
WITH OFFICE NOTE, LCR - 7  
(SEVEN) FILES, P.B. - 2  
**in** CRL.A(J)/96/2022

MODON URANG  
**Versus**  
THE STATE OF ASSAM

MR H R A CHOUDHURY PP, ASSAM  
MR. A AHMED  
MR. I U CHOWDHURY

**WITH**  
[CRL.A\(J\)/96/2022](#)

MODON URANG  
**Versus**  
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY PP, ASSAM  
MR UJJAL CHOUDHURY,  
LEGAL AID COUNSEL  
MR. A AHMED  
MR. I U CHOWDHURY

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-II**

**THIS BENCH WILL SIT AFTER RISING  
OF THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5039/2024</a>	ANIL CH GAYAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, SEC. EDU. SC, FINANCE
2	<a href="#">WP(C)/5045/2024</a>	DR. MD YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, G U SC, U G C
3	<a href="#">WP(C)/5051/2024</a>	JITEN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
4	<a href="#">WP(C)/5055/2024</a>	DILIP KUMAR NATH AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI	SC, SEC. EDU. SC, FINANCE
<b>ADMISSION</b>				
5	<a href="#">WP(C)/2795/2020</a> FIXED	MITALI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
6	<a href="#">WP(C)/1223/2021</a> FIXED	ABDUR REZZAK AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
7	<a href="#">WP(C)/1482/2021</a> WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
8	<a href="#">WP(C)/999/2022</a>	ABDUS SABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
9	<a href="#">WP(C)/5561/2022</a> B/O	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
10	<a href="#">WP(C)/5740/2022</a>	TANKESWAR CHANDRA MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.

11	<a href="#">WP(C)/6229/2022</a>	ARABJAN NESSA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
12	<a href="#">WP(C)/2838/2023</a>	ATANU MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
13	<b>WITH</b> <a href="#">WP(C)/255/2023</a>	BHORATH CH BHAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
14	<a href="#">WP(C)/2846/2023</a>	ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
15	<a href="#">WP(C)/3049/2023</a> B/O	ASHRAFUL ALOM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, SEC. EDU. SC, BTC SC, FINANCE
16	<a href="#">WP(C)/6042/2023</a>	ARATI SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	<a href="#">El.Pet./1/2024</a> FIXED	HAFIZ RASHID AHMED CHOUDHURY <b>Versus</b> KRIPANATH MALLAH	MR K P PATHAK MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
18	<a href="#">WP(C)/156/2024</a>	MADHU SHUDHAN SARKAR <b>Versus</b> THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
19	<b>WITH</b> <a href="#">WP(C)/98/2024</a>	DEBA CHARAN DAS <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
20	<a href="#">WP(C)/2776/2024</a>	DR. MADHAB SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
21	<b>WITH</b> <a href="#">WP(C)/3058/2024</a>	DHANASHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
22	<a href="#">WP(C)/3962/2024</a>	DR. GEETASHREE BORI <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND ANR	MRS. P GOSWAMI MS N SAIKIA	SC, AAU
<b>BAIL HEARING (BA)</b>				
23	<a href="#">Bail Appln./2596/2024</a> WITH CASE RECORD(SCANNED COPY)	BABLU PANDEY <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM
<b>ORDERS</b>				
24	<a href="#">Cont.Cas(C)/116/2021</a>	CHENARAM SAIKIA <b>Versus</b> PREETAM SAIKIA AND 3 ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR

25	<a href="#">Cont.Cas(C)/487/2021</a> FIXED	MD. NUR SHAHED ALI <b>Versus</b> MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
26	<a href="#">WP(C)/3597/2021</a> WITH WP(C)/351/2022 (D/O)	ALOKESH CHANDRA RAY AND 62 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/231/2022</a>	ATOWER RAHMAN AND 50 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/527/2022</a>	BASANTI DAS AND 48 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/2169/2022</a>	CHARAN BISWAS AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/6277/2023</a>	KHITISH CHANDRA RABHA <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6297/2023</a>	RENUKA DEVI <b>Versus</b> THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
	<b>WITH</b> <a href="#">WP(C)/6314/2023</a>	JAIN UDDIN AHMED <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/6610/2023</a>	BAHARUL ISLAM <b>Versus</b> THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENTAND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/6656/2023</a> CAVT. NO. 09272/023,	ARJUMINA RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
	<b>WITH</b> <a href="#">WP(C)/6657/2023</a> CAVT. NO. 09282/023,	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
36	<a href="#">WP(C)/4879/2021</a>	CHANDAN KAIRI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, ELEM. EDU SC, SSA
37	<a href="#">Cont.Cas(C)/39/2022</a>	ABDUL HAI AND 8 ORS <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
38	<a href="#">Review.Pet./110/2023</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S HINDUSTAN GOODS CARIERS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
	<b>WITH</b> <a href="#">MFA/62/2023</a>	UNION OF INDIA <b>Versus</b> MS HINDUSTAN GOODS CARRIERS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA

40	<a href="#">Cont.Cas(C)/134/2024</a>	MD. JAHIDUL ISLAM AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
41	<a href="#">WP(C)/1514/2024</a>	ISMOT ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHATANIAR MS. S D SAIKIA	SC, SEC. EDU.
42	<a href="#">I.A.(Civil)/2523/2024</a> in <a href="#">WP(C)/4850/2022</a>	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/4850/2022</a>	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
43	<a href="#">I.A.(Civil)/2585/2024</a> FIXED in <a href="#">WP(C)/3868/2024</a> <b>WITH</b> <a href="#">WP(C)/3868/2024</a> CAVT. NO. 07192/024,	DR LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN	SC, HIGHER EDU SC, HIGHER EDU
	<b>WITH</b> <a href="#">WP(C)/3868/2024</a> CAVT. NO. 07192/024,	DR. BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR
44	<a href="#">I.A.(Civil)/2908/2024</a> in <a href="#">Cont.Cas(C)/366/2020</a> <b>WITH</b> <a href="#">Cont.Cas(C)/366/2020</a>	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA, IAS AND 10 ORS.	MR S M T CHISTIE (R1,3,6) MS. A HUSSAIN MR R ISLAM	
	<b>WITH</b> <a href="#">Cont.Cas(C)/366/2020</a>	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
45	<a href="#">Cont.Cas(C)/376/2020</a> <b>WITH</b> <a href="#">I.A.(Civil)/2944/2024</a> in <a href="#">Cont.Cas(C)/376/2020</a>	RATAN CHANDRA SHIL AND 2 ORS. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/2944/2024</a> in <a href="#">Cont.Cas(C)/376/2020</a>	RATAN CHANDRA SHIL AND 2 ORS. <b>Versus</b> PREETAM SAIKIA, IAS AND 10 ORS.	MR R ISLAM	MR S M T CHISTIE
		<b>HEARING</b>		
46	<a href="#">WP(C)/434/2015</a> PART-HEARD	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">Arb.P./38/2024</a>	SM INTERIOR PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
2	<a href="#">Arb.P./39/2024</a>	M/S ARIHANT LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
3	<a href="#">Arb.P./40/2024</a>	M/S ARIHANT LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
4	<a href="#">Arb.P./41/2024</a>	M/S ARIHANT LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	DY.S.G.I.
5	<a href="#">Arb.P./42/2024</a>	M/S GR (JV), <b>Versus</b> UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
<b>- FOR ORDERS -</b>				
6	<a href="#">Arb.P./35/2016</a>	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2791/2023</a> <b>in</b> <a href="#">Arb.P./35/2016</a>	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURES PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR. J ROY MR. J ROY MR.C CHAKRABORTY	

7	<a href="#">Arb.P./22/2024</a>	SUNIT KUMAR KHETAWAT <b>Versus</b> SRI ANIRUDH AGARWAL	MR. P K GARODIA MR D SARMA	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
8	<a href="#">Arb.P./5/2024</a>	KANTI DAS <b>Versus</b> KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
9	<a href="#">Arb.P./7/2024</a> FIXED	M/S KAMRUP DEVELOPERS PVT. LTD., <b>Versus</b> RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
10	<a href="#">Arb.P./14/2024</a> FIXED	M/S RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
11	<a href="#">Arb.P./17/2024</a>	M/S DEBOJIT ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
12	<a href="#">Arb.P./20/2024</a>	M/S MEGHALAYA ENGINEERS AND AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
13	<a href="#">Arb.P./21/2024</a> FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., <b>Versus</b> VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
14	<a href="#">Arb.P./24/2024</a>	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MS R. HAZARIKA	MR. B D DEKA (r-2 to 5) MR. M DAS (r-2 to 5) N CHAUDHURY (r-2 to 5) MR A BHATRA (r-2 to 5) MR A DEKA(r-2 to 5) SC, C G S C SC, A A I
15	<a href="#">Arb.P./26/2024</a>	M/S BKSONS INFRASTRUCTURE PVT. LTD. <b>Versus</b> MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
16	<a href="#">Arb.P./27/2024</a>	EKTA SHAKTI FOUNDATION, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
17	<a href="#">Arb.P./34/2020</a>	BEB-DDS-RKD (JV)-NAYAK (JV) <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
18	<a href="#">Arb.P./32/2021</a>	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIR (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
19	<a href="#">Arb.P./23/2023</a>	M/S G. T. C. INDIA <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
20	<a href="#">Arb.P./1/2024</a>	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR H GUPTA (CGC) DY.S.G.I.
21	<a href="#">Arb.P./15/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
22	<a href="#">Arb.P./16/2024</a>	RCC INFRA VENTURES LTD., <b>Versus</b> THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.

23	<a href="#">Arb.P./18/2024</a> FIXED	M/S B. B. ELECTRICALS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
24	<a href="#">Arb.P./19/2024</a>	SMTI SHAMPA GANGULY <b>Versus</b> MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
25	<a href="#">Arb.P./25/2024</a> FIXED	M/S ASEAN AGENCIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS <b>HEARING</b>	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
26	<a href="#">Arb.P./23/2021</a>	M/S R J PADMARAJ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2970/2024</a>	MONALISHA DAS <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
2	<a href="#">Bail Appln./2973/2024</a>	ROFIQUL ISLAM @ RAFIQU L ISLAM <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
3	<a href="#">Bail Appln./2977/2024</a>	AKKAS ALI <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
4	<a href="#">Bail Appln./2979/2024</a>	MOZAMMIL HOQUE @ MUJAMIL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM
5	<a href="#">Bail Appln./2982/2024</a>	MD JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED MR J H FARAZI	PP, ASSAM
6	<a href="#">Bail Appln./2983/2024</a>	MD JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
7	<a href="#">Bail Appln./2984/2024</a>	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Tr.P.(CrI.)/37/2024</a>	IKUBALI MOHAMMAD @ IKUBALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D ROY G BORO	PP, ASSAM PP, NAGALAND
9	<a href="#">Crl.Rev.P./386/2024</a>	LALITA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
10	<a href="#">Crl.Rev.P./387/2024</a>	DHRUBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYYA	PP, ASSAM

11	<a href="#">Crl.Rev.P./388/2024</a>	TRALOKYA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H K NATH MR J BORAH MR. K KAKOTI MR N PATIRI MS T PARASHAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/926/2024</a> <b>in</b> <a href="#">Crl.Rev.P./388/2024</a>	TRALOKYA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H K NATH MR J BORAH MR. K KAKOTI MR N PATIRI MS T PARASHAR	PP, ASSAM
12	<a href="#">Crl.Rev.P./389/2024</a>	UPEN AHOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
13	<a href="#">Crl.Pet./633/2024</a> B/O	CHANDRA KANTA DUARAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
14	<a href="#">Crl.Pet./1157/2024</a>	PINAK DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
15	<a href="#">Crl.Pet./1196/2024</a>	NEKIBAR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
16	<a href="#">Crl.Pet./1197/2024</a>	JAKIR HUSSAIN BARBHUIYA @ JOYNAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
17	<a href="#">Crl.Pet./1198/2024</a>	MIRANDA KACHARI KAHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DUTTA MR B TAID	PP, ASSAM
18	<a href="#">Crl.Pet./1199/2024</a>	BINOY TALUKDAR <b>Versus</b> ANJU DAS	MRS. R S CHOWDHURY MR T DAS R. CHAUHAN MR R DAS	
19	<a href="#">Crl.Pet./1200/2024</a>	ABDUL KUDDUS SHEIKH <b>Versus</b> MAHMUDA KHATUN	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
20	<a href="#">Crl.Pet./1201/2024</a>	HAJARAT ALI @ HAZARAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
21	<a href="#">Crl.Pet./1202/2024</a>	RIJUMANI TALUKDAR <b>Versus</b> KASHMIRI BORA TALUKDAR	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	
22	<a href="#">Crl.Pet./1203/2024</a>	M/S G R INFRAPROJECTS LTD <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION CBI	MR. R J DAS	SC, CBI
23	<a href="#">Crl.Pet./1204/2024</a>	RINKU MONI BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI	PP, ASSAM
24	<a href="#">Crl.Pet./1205/2024</a>	SMTI. RENU BALA KATHAR TERON AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
25	<a href="#">AB/2607/2024</a>	NUR ISLAM @ NUR SALAM <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
26	<a href="#">AB/2609/2024</a>	MOFIZUL HOQUE AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

**ADMISSION**

27	<a href="#">Crl.A./316/2024</a>	SOON MONI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS S N KHANDAKAR MR. M A LASKAR H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/927/2024</a> <b>in</b> Crl.A./316/2024	SOON MONI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS S N KHANDAKAR MR. M A LASKAR H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
28	<a href="#">Bail Appln./2584/2024</a> FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	<a href="#">Bail Appln./2706/2024</a> FIXED	KARUNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./2707/2024</a>	DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
31	<a href="#">Bail Appln./2771/2024</a> FIXED	GAURAV GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	<a href="#">AB/1751/2024</a> FIXED	SURMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH DR. JAYOSHREE DAM	PP, ASSAM
33	<a href="#">AB/2137/2024</a> FIXED	DIBYAJYOTI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
34	<a href="#">AB/2294/2024</a> FIXED	NONI MADHAV DAS @ MONI MADHAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI B. D. KAKATI	PP, ASSAM
35	<a href="#">AB/2444/2024</a> FIXED	RISHI RAJ SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR P NEOG	PP, ASSAM
36	<a href="#">AB/2452/2024</a> FIXED	AFNUR CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
<b><u>ORDERS</u></b>				
37	<a href="#">Crl.L.P./22/2021</a> WITH OFFICE NOTE, LCR 3 FILES(SCANNED COPY), FIXED <b>in</b> Crl.A./8589/2021 <b>WITH</b> <a href="#">Crl.A./8589/2021</a> (Filing Number)	UNION OF INDIA <b>Versus</b> TAPAN TALUKDAR	MR. B K DAS	
38	<a href="#">Crl.A./285/2022</a> 2 Y 0 M 24 D :WITH LCR 5 FILES, FIXED <b>WITH</b> <a href="#">CRL.A(J)/6/2023</a> 2 Y 0 M 24 D :	UNION OF INDIA <b>Versus</b> TAPAN TALUKDAR E SAMSON SING KATHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M SAIKIA MS. A BORA	PP, ASSAM
39	<a href="#">CRL.A(J)/6/2023</a> 2 Y 0 M 24 D :	BIKRAM TERON <b>Versus</b> THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
40	<a href="#">Crl.L.P./19/2023</a> <b>in</b> Crl.A./390/2023	UNION OF INDIA <b>Versus</b> DHAN BORO @ DHON BORO	MR. S C KEYAL	MR P KATAKI MR U S BORGHAIN MS DIPSY RAJA

	<b>WITH</b> <a href="#">Crl.A./390/2023</a> (Filing Number)	UNION OF INDIA <b>Versus</b> DHAN BORO @ DHON BORO . E	MR. S C KEYAL	
41	<a href="#">Crl.A./78/2023</a> WITH OFFICE NOTE, LCR 4 FILES(SCANNED COPY)	MD. ABJAL HUSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H BARBHUIYA MS N J BEGUM	MR. H A LASKAR (r-2) PP, ASSAM
42	<a href="#">Crl.A./328/2023</a> WITH OFFICE NOTE, LCR 4 FILES	ASHOK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
43	<a href="#">Crl.Pet./1114/2023</a>	SUBHASH CH PAUL AND ANR <b>Versus</b> NIVA PAUL (DHAR)	MR. J BHARALI MS. M DEY	
44	<a href="#">Crl.L.P./1/2024</a> <b>in</b> Crl.A./208/2024	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
	<b>WITH</b> <a href="#">Crl.A./208/2024</a>	MADAN MOHAN TAMULY <b>Versus</b> SUNAM BARMAN (A1)	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR H DAS
45	<a href="#">I.A.(Crl.)/8/2024</a> WITH OFFICE NOTE <b>in</b> Crl.A./13281/2023	SARBESWAR BORKAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. N UDDIN(R-2) MR. M ISLAM(R-2) MR S K CHHETRY(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./13281/2023</a> (Filing Number)	SARBESWAR BORKAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR. N N JHA	
	<b>WITH</b> <a href="#">Crl.L.P./2/2024</a>	SARBESWAR BOKAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N JHA MR. M UDDIN MS M SAHOO	PP, ASSAM
46	<a href="#">Crl.A./70/2024</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED	ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/245/2024</a> <b>in</b> Crl.A./70/2024	ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
47	<a href="#">I.A.(Crl.)/99/2024</a> WITH OFFICE NOTE <b>in</b> Crl.A./13422/2023	MD. SAMSUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./13422/2023</a> (Filing Number)	SAMSUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. R DEV	
48	<a href="#">I.A.(Crl.)/777/2024</a> WITH LCR 3 FILES <b>in</b> Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./69/2024</a>	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
49	<a href="#">I.A.(Crl.)/899/2024</a> CRL.REV.P. 239/2022(D/O) <b>in</b> Crl.Rev.P./239/2022	NIRMAL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MS B.G. BARUAH	PP, ASSAM
50	<a href="#">I.A.(Crl.)/924/2024</a> <b>in</b> Crl.Rev.P./8597/2024	KUSHAL NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./8597/2024</a> (Filing Number)	KUSHAL NATH <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR J HUSSAIN	

- WITH**  
[I.A.\(Cri.\)/8599/2024](#)  
(Filing Number)
- KUSHAL NATH  
**Versus**  
THE STATE OF ASSAM
- MR J HUSSAIN
- 51 [I.A.\(Civil\)/1143/2024](#)  
MAC.APP. 317/2016(D/O), FXED  
in MACApp./317/2016
- SMT BONDITA DUTTA BORDOLOI and 2  
ORS  
**Versus**  
UNITED INDIA INSURANCE CO. LTD and  
ANR.
- MR. T K MISRA  
MR. P K MUNIR  
DIPTI CHAKRAVARTY  
MR. A. GAYAN
- 52 [I.A.\(Civil\)/2201/2024](#)  
CRP(I/O) 8/2024(D/O)  
in Review.Pet./7527/2024
- NIRUPAMA DUTTA  
**Versus**  
DIGANTA CHETIA
- MR. A K GUPTA  
MR. R S MISHRA
- WITH**  
[Review.Pet./7527/2024](#)  
(Filing Number)
- DR NIRUPAMA DUTTA  
**Versus**  
DIGANTA CHETIA A
- MR. A K GUPTA
- HEARING**
- 53 [CRL.A\(j\)/101/2022](#)  
2 Y 1 M 21 D :WITH LCR 5 FILES,  
P.B.-1, FIXED
- GUNAJIT DAS  
**Versus**  
THE STATE OF ASSAM
- MR K P PATHAK (AMICUS PP, ASSAM  
CURIAE)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MFA/153/2003</a> (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> DURGESWAR NEOG	MR.P MAHANTA	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
<b>MOTION</b>				
2	<a href="#">CRP(IO)/308/2024</a> FIXED	SAMIRUDDIN <b>Versus</b> MUSST ANUWARA BEGUM AND 4 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	
3	<a href="#">CRP(IO)/366/2024</a> FIXED	NANDITA SARKAR <b>Versus</b> RAKESH SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
4	<a href="#">CRP(IO)/380/2024</a>	MD. RUHUL AMIN AND ANR <b>Versus</b> ZIADUL ISLAM AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
5	<a href="#">CRP(IO)/381/2024</a>	MONOWARA KHANAM AND 3 ORS <b>Versus</b> NATIONAL INSURANCE CO LTD AND 2 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	
6	<a href="#">AB/2600/2024</a>	SOHEL RANA SARKAR @ MANIK <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MS. ANURADHA AGARWAL MR. A K HANNAN	PP, ASSAM
<b>ADMISSION</b>				
7	<a href="#">WP(C)/3521/2022</a> B/O	MD.AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
8	<a href="#">WP(C)/5996/2022</a> FIXED	ALTAH HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
9	<a href="#">WP(C)/7340/2023</a> FIXED	JAKIR HUSSAIN LASKAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
10	<a href="#">Mat.App./35/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. R BARUAH	

11	<a href="#">FAO/70/2024</a>	INDUMATI TERON <b>Versus</b> UPEN BASUMATARY AND 2 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3039/2024</a> <b>in</b> FAO/70/2024	INDUMATI TERON <b>Versus</b> UPEN BASUMATARY AND 2 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
12	<a href="#">CRP(IO)/128/2024</a> FIXED	HIFJUR RAHMAN LASKAR AND ANR <b>Versus</b> SOROF UDDIN LASKAR AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	MR. A M BARBHUIYA (R-2,3) MS S R MAZARBHUIYA (R-2,3) MS A BEGUM (R-2,3) S. M. ZINNA
13	<a href="#">WP(C)/1925/2024</a> B/O	RANJIT KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
14	<a href="#">WP(C)/3557/2024</a> FIXED	PARIKSHIT TAMULI AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR R SENSUA MR. K MOHAMMED G KAUSHIK	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
15	<a href="#">WP(C)/3817/2024</a> B/O	KUSHAL KUMAR PACHANI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
16	<a href="#">WP(C)/3967/2024</a> B/O	RANJIT DAS AND 65 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/4253/2024</a> FIXED	HARSHIT SANDILYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	MR H GUPTA (CGC) DY.S.G.I. SC, SEC. EDU.
<b>BAIL HEARING</b>				
18	<a href="#">AB/2405/2024</a>	NISAR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
19	<a href="#">RSA/175/2024</a> FIXED	BASIRUDDIN AND 3 ORS <b>Versus</b> ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2948/2024</a> <b>in</b> RSA/175/2024	BASIRUDDIN AND 3 ORS <b>Versus</b> ABDUL HANNAN AND 10 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
20	<a href="#">RSA/179/2024</a>	SORHAB ALI @ MD. SURHAB ALI <b>Versus</b> SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/3053/2024</a> <b>in</b> RSA/179/2024	SORHAB ALI @ SURHAB ALI <b>Versus</b> SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
21	<a href="#">RSA/180/2024</a>	SORHAB ALI @ MD. SURHAB ALI <b>Versus</b> SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	
<b>ORDERS</b>				
22	<a href="#">RFA/36/2022</a> WITH LCR, FIXED	SANKAR BISWAS <b>Versus</b> MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	

23	<a href="#">I.A.(Civil)/132/2023</a> in MACApp./14008/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAFIZA KHATUN AND 4 ORS.	MS. R D MOZUMDAR MR. R K D CHOUDHURY MS N K DEVI MR N ANIX SINGH MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MS. B CHOWDHURY FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./14008/2022</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAFIZA KHATUN AND 4 ORS. H	MS. R D MOZUMDAR	
24	<a href="#">Cont.Cas(C)/367/2023</a> FIXED	NILADRI SANKAR DAS AND 5 ORS. <b>Versus</b> NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	MR S M T CHISTIE
25	<a href="#">MFA/41/2024</a> WITH LCR	RAFIT ALI AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
26	<a href="#">MC/54/2024</a> in RSA/51/2014 (D/O), WITH LCR in RSA/51/2014	SMTI MINA SAIKIA and 2 ORS, <b>Versus</b> SMTI TRIPTI SAIKIA and ANR,		MR. B D DEKA
27	<a href="#">I.A.(CrI.)/668/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./235/2021	MUSSTT KHADIJA BEGUM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Pet./235/2021</a>	ABUL KALAM @ ABDUL KALAM <b>Versus</b> MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
28	<b>WITH</b> <a href="#">CrI.Pet./929/2023</a>	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	<b>WITH</b> <a href="#">I.A.(CrI.)/555/2024</a> in CrI.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
29	<a href="#">I.A.(Civil)/2822/2024</a> in CRP/349/2014 (D/O) in MC/38/2023	GAURI SHANKAR SHARMA <b>Versus</b> ROOP CHAND KUCHERIA	MR. B J MUKHERJEE MR. H BURAGOHAIN	MR. R C SANCHETI
	<b>WITH</b> <a href="#">MC/67/2024</a>	GAURI SHANKAR SHARMA <b>Versus</b> ROOP CHAND KUCHERIA AND 9 ORS	MR. B J MUKHERJEE MR. H BURAGOHAIN	
30	<a href="#">I.A.(Civil)/3003/2024</a> WITH LCR in RSA/120/2016	ON THE DEATH OF MD. AZIZUR RAHMAN BARBHUIYA, HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF MD. ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS AND ORS	MR. M H LASKAR	MR. S K GHOSH
	<b>WITH</b> <a href="#">RSA/120/2016</a>	ON THE DEATH OF MD AZIZUR RAHMAN BARBHUIYA HIS LEGAL HEIRS KAMLARUN NESSA BARBHUIYAN AND ORS. <b>Versus</b> ON THE DEATH OF ABDUL NUR BARBHUIYA, HIS LEGAL HEIRS and 43 ORS	MR. S ROY MR. M H LASKAR MR M A BARBHUIYA	MR. S K GHOSH (R1.1- 1.12) MS F AHMED (R1.1-1.12)
31	<a href="#">I.A.(Civil)/3021/2024</a> WITH LCR in RSA/9/2013	ON THE DEATH KAILASH ROY @ KAILASH CH. ROY, HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF HIMANGSHU KUMAR BHOWMICK, HIS LEGAL HEIRS AND ORS.	MR G BAISHYA	GA, ASSAM MR. S K CHAKRABORTY



**WITH**  
[RSA/9/2013](#)

KAILASH ROY @ KAILASH CH ROY  
**Versus**  
ON THE DEATH OF HIMANGSHU KUMAR  
BHOWMICK HIS LEGAL HEIR (a) MANJULA  
BHOWMICK and 13 ORS

MR.G BAISHYA  
MR.A HASSAN

MR.P K ROY  
MRSA CHAKRABORTY  
MS.M DUTTA

**WITH**  
[MC/107/2013](#)  
in RSA/9/2013

KAILASH ROY @ KAILASH CH ROY  
**Versus**  
HIMANGSHU KUMAR BHOWMICK and 3  
ORS

MR.G BAISHYA  
MR.A HASSAN

**WITH**  
[I.A.\(Civil\)/4118/2017](#)  
in RSA/9/2013

KAILASH ROY @ KAILASH CH ROY  
**Versus**  
HIMANGSHU KUMAR BHOWMICK and 8  
ORS

MR.G BAISHYA  
MR.A HASSAN

MR.P K ROY  
MR.S K CHAKRABORTY  
MRSA CHAKRABORTY  
MS.M DUTTA

32 [I.A.\(Civil\)/3034/2024](#)  
in MACApp./10943/2024

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
DHIREN SAH GUPTA AND ANR

MS S MOCHAHARI  
MR. S DUTTA  
MS K BORAH  
MR S DUTTA

**WITH**  
[MACApp./10943/2024](#)  
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
DHIREN SAH GUPTA AND ANR E

MR. S DUTTA

33 [I.A.\(Civil\)/3035/2024](#)  
CAVT. NO.06112/024,  
in MACApp./9503/2024

NEW INDIA ASSURANCE CO LTD  
**Versus**  
SONARAM TUDU AND 5 ORS

MR. K K BHATTA

A G CHOUDHURY  
FOR CAVEATOR

**WITH**  
[MACApp./9503/2024](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD  
**Versus**  
SONARAM TUDU AND 5 ORS E

MR. K K BHATTA

**WITH**  
[I.A.\(Civil\)/9505/2024](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD  
**Versus**  
SONARAM TUDU AND 5 ORS E

MR. K K BHATTA

34 [I.A.\(Civil\)/3042/2024](#)  
in MACApp./9860/2024

NEW INDIA ASSURANCE CO LTD  
**Versus**  
GULAB DEVI KUCHAR AND 2 ORS

MRS L SHARMA  
MR. K K BHATTA

**WITH**  
[MACApp./9860/2024](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD  
**Versus**  
GULAB DEVI KUCHAR AND 2 ORS H

MR. K K BHATTA

**WITH**  
[I.A.\(Civil\)/9861/2024](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD  
**Versus**  
GULAB DEVI KUCHAR AND 2 ORS H

MR. K K BHATTA

35 [I.A.\(Civil\)/3044/2024](#)  
in Mat.App./9469/2024

XXXXXXX  
**Versus**  
XXXXXXX

MR. A AHMED  
MR. M A CHOUDHURY  
U U KHAN  
MR A AHMED

**WITH**  
[Mat.App./9469/2024](#)  
(Filing Number)

XXXXXXX  
**Versus**  
XXXXXXX

MR. A AHMED

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-----

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024

7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/2819/2024</a> B/O	RAMESH LALUNG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM SC, REVENUE SC, G M D A
<b>TOP OF THE LIST</b>				
2	<a href="#">WP(C)/3366/2024</a> FIXED	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
3	<b>WITH</b> <a href="#">WP(C)/3355/2024</a>	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
<b>MOTION</b>				
4	<a href="#">WP(C)/5140/2021</a>	ON THE DEATH OF KARUNA DAS, HIS LEGAL HEIRS, SMTI. NAMITA DAS CHOUDHURY, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MS. H FATIMA	GA, ASSAM SC, REVENUE
5	<a href="#">Cont.Cas(C)/520/2024</a>	BISHNUMAYA DEVI <b>Versus</b> GYANENDRA DEV TRIPATHI AND 3 ORS	MR. R BORA MS R MEDHI	
6	<a href="#">Cont.Cas(C)/521/2024</a>	MD. JIYAU PASA <b>Versus</b> LAYA MADDHURI AND ANR	MR. S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	
7	<a href="#">WP(C)/4874/2024</a> FIXED	DR. RIJUMONI GOGOI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. A NAYAK	SC, CO OP
8	<a href="#">WP(C)/4977/2024</a> WITH ADMINISTRATIVE ORDER	YAMEN HALE <b>Versus</b> THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MR. T PERTIN	GA, AP
9	<a href="#">WP(C)/4978/2024</a> WITH ADMINISTRATIVE ORDER	BOMKA HALE <b>Versus</b> THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN MR H K DAS MR. T PERTIN	GA, AP

10	<a href="#">WP(C)/4990/2024</a>	RATAN CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/4997/2024</a>	AGRADOOT PUBLISHERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/5002/2024</a>	PROBIN SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST MR. S C KEYAL
13	<a href="#">WP(C)/5020/2024</a>	KABIR AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM SC, REVENUE
14	<a href="#">WP(C)/5026/2024</a>	JIYAUH HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	<a href="#">WP(C)/5027/2024</a>	AMPHU ENGTIPI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, NHAI SC, NHIDC SC, K A A C SC, REVENUE
16	<a href="#">WP(C)/5033/2024</a> B/O	ANSER ALI AND 29 ORS <b>Versus</b> DISTRICT COMMISSIONER GOALPARA AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, FOREST
17	<a href="#">WP(C)/5035/2024</a> CAVT. NO.06422/024, WITH CAVT. 642/2024	URIREI SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM MR. D CHAKRABARTY SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
18	<a href="#">WP(C)/5040/2024</a>	UTPALA SHARMA <b>Versus</b> ADITYA BIRLA HEALTH INSURANCE COMPANY LIMITED AND ANR	MS. M DEV MS P DEB MS N DEB MR R SINGH	
19	<a href="#">WP(C)/5044/2024</a> CAVT. NO.09572/024, WITH CAVT. 957/2024	RUPA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B HALDAR MS S. BASAK MR B KARDONG	GA, ASSAM MR G ALAM MR. F AHMED FOR CAVEATOR
20	<a href="#">WP(C)/5050/2024</a>	M/S MAHESH KUMAR CHANANI AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
<b>ORDER (STAY VACATING)</b>				
21	<a href="#">I.A.(Civil)/2782/2024</a> FIXED in WP(C)/1942/2024	DILIP CHETRY <b>Versus</b> BHARAT SAIKIA AND 20 ORS.	MR B P BORAH MR B P BORAH MR P J DUTTA	GA, ASSAM MR. N M DUTTA DY.S.G.I. SC, FOREST SC, PCB SC. AGRICULTURE
	<b>WITH</b> <a href="#">WP(C)/1942/2024</a> CAVT. NO. 02132/024,	BHARAT SAIKIA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. R BARUAH MR. N M DUTTA	GA, ASSAM MR H GUPTA MR B P BORAH MR P J DUTTA DY.S.G.I. FOR CAVEATOR SC. AGRICULTURE SC, PCB SC, FOREST
<b>ADMISSION</b>				
22	<a href="#">WP(C)/3721/2020</a> FIXED	M/S. BARPETA PURBANCHAL ENTERPRISE, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC

23	<a href="#">WP(C)/202/2021</a>	PRADIP SHARMA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
24	<a href="#">WP(C)/2798/2021</a>	M/S EMPRESA INC <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR H GUPTA ASSTT.S.G.I.
25	<a href="#">WP(C)/2945/2021</a>	SURAJIT DEKA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MRS. S ROY MR. A A AHMED	MRS S BARUAH ASSTT.S.G.I.
26	<a href="#">WP(C)/3561/2021</a>	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2671/2024</a> in WP(C)/3561/2021	BASANTI NATH <b>Versus</b> SATYA TALUKDAR @ SATYA RAM TALUKDAR AND 11 ORS	J SHARMA J SHARMA MR. P THAKURIA	GA, ASSAM SC, APDCL MR P SHARMAH SC. REVENUE
	<b>WITH</b> <a href="#">Cont.Cas(C)/391/2021</a>	SATYA TALUKDAR @ SATYA RAM TALUKDAR <b>Versus</b> KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH
27	<a href="#">WP(C)/4650/2021</a>	SANJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	MR. N BHARALI (R-15 to 19,21,22) MR. I H SAIKIA (R6) MR. K KALITA (R6) MS G Gayan (R-15 to 19,21,22) MR K KASHYAB (R6) MS L HMAR MR A BHUYAN (R-15 to 19,21,22) SR. GA, ASSAM MR. L M RAHMAN (R6)
28	<a href="#">WP(C)/7379/2021</a>	BROJEN KUMAR HANDIQUÉ <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE
29	<a href="#">WP(C)/1487/2022</a> B/O	PRAFULLA KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
30	<a href="#">WP(C)/1719/2022</a> B/O	BAP CHANDRA BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC. WATER RESOURCE DEPTT. (R-1 & 5)
31	<a href="#">WP(C)/4969/2022</a> B/O	BROJEN KATAKY @ BRAJEN KATAKI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R DEKA	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
32	<a href="#">WP(C)/1719/2023</a> FIXED	RAJENDRA KUMAR RAVINDRAPAL MANGLA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.
33	<a href="#">WP(C)/4527/2023</a> FIXED	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
34	<b>WITH</b> <a href="#">WP(C)/2676/2023</a>	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.

36	<a href="#">WP(C)/6499/2023</a> FIXED	SHEIKH MONSUR RAHMAN @ MONSUR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/6576/2023</a> FIXED	MONJURUL ISLAM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
38	<a href="#">WP(C)/631/2024</a> FIXED	MD. MOKIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P K MUNIR MR. A GAYAN	MR. JYOTIRMOY ROY (r-3) MR. S SARMA (r-3) MR B P SARMAH (r-3) B SAHA (r-3) ASSTT.S.G.I.
39	<a href="#">WP(C)/1481/2024</a> B/O	NRIPEN SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. M ISLAM (R7) SC, HEALTH
40	<a href="#">WP(C)/1572/2024</a> FIXED	JAMINI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
41	<a href="#">WP(C)/2363/2024</a> FIXED	DIPTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M M ZAMAN MR A N SARMAH	GA, ASSAM MR. ANANTA RAM MEDHI (r-3 to 7) MS. P R MAHANTA (SC, REVENUE) MS. M BARMAN (GA, R-2) MS. K MEDHI (r-3 to 7) MD. K AHMED (r-3 to 7)
42	<a href="#">WP(C)/2760/2024</a> WITH OFFICE NOTE	LAKHI PEGU AND 129 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM DY.S.G.I. SC, REVENUE
43	<a href="#">WP(C)/3669/2024</a> FIXED	SURENDRA PRASAD SINGH @ SURENDRA PRASAD SINHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	SC, PWD
44	<a href="#">WP(C)/4404/2024</a> FIXED	MAFIJAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R Deka MR. W RAHMAN S I AKAND	SC, ASLSA GA, ASSAM
<b>ORDERS</b>				
45	<a href="#">MC/55/2024</a> IN WP(C)/5817/2023 (D/O), WP(C)/5820/2023 (D/O) <b>in</b> WP(C)/5820/2023 <b>WITH</b>	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS .	MS P GUPTA	GA, ASSAM
46	<a href="#">MC/56/2024</a>	PRADEEP GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P GUPTA	GA, ASSAM
47	<a href="#">Cont.Cas(C)/58/2024</a> B/O	SIDDHESWAR DEKA @ SIDESWAR DEKA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
48	<a href="#">Cont.Cas(C)/181/2024</a> FIXED	MD. MAFIJUDDIN @ MOBIZUDDIN @ ABDUL MAFIJ <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND MS G TALUKDAR	MR. D SAIKIA MS. N BORDOLOI
49	<a href="#">I.A.(Civil)/2542/2024</a> <b>in</b> Cont.Cas(C)/504/2023	HOINENG THADOU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	

**WITH**  
[Cont.Cas\(C\)/504/2023](#)

HOINENG THADOU  
**Versus**  
GYANENDRA DEV TRIPATHI AND 6 ORS

MR. I H SAIKIA  
MR. K KALITA  
MR. M R CHOUDHURY  
MS L HMAR

MR. D SAIKIA  
MR. B BARMAN (r-2)  
MR. R BORPUJARI  
MR A KHANIKAR (R3, R6)  
MR. S DUTTA

50 [I.A.\(Civil\)/2806/2024](#)  
FIXED, IN CRP(IO)/98/2024 (D/O)  
in CRP(IO)/98/2024

JIAD ALI @ JIYAD ALI RAHMAN  
**Versus**  
ABDUL HAMID SK

MD. I HUSSAIN

**HEARING**

51 [FAO/36/2024](#)  
CAVT. NO.02432/024,  
PART-HEARD

NIRMAL KUMAR SHARMA @ NIRMAL  
SHARMA AND ANR  
**Versus**  
ANJUMON ARA AHMED

S ALI  
MR. S I RASUL  
MR. R BARUAH  
MS. M NATH  
MS. J SARMA

MR. R ALI  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/1530/2024](#)  
in FAO/36/2024

NIRMAL KUMAR SHARMA @ NIRMAL  
SHARMA AND ANR  
**Versus**  
ANJUMON ARA AHMED

S ALI  
MR. S I RASUL  
MR. R BARUAH  
MS. M NATH  
MS. J SARMA

MR. R ALI  
FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/1759/2024](#)  
in FAO/36/2024

NIRMAL KUMAR SHARMA @ NIRMAL  
SHARMA AND ANR  
**Versus**  
ANJUMON ARA AHMED,

S ALI  
MR. S I RASUL  
MR. R BARUAH  
MS. M NATH  
MS. J SARMA

MR. R ALI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2967/2024</a>	ANANTA BORI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	<a href="#">Bail Appln./2968/2024</a>	JAINAL ABDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
3	<a href="#">Bail Appln./2969/2024</a>	SUJEET KUMAR @ SUJIT KUMAR <b>Versus</b> UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
4	<a href="#">Bail Appln./2974/2024</a>	REKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
5	<a href="#">Bail Appln./2975/2024</a>	AMLAN BORAH @ SUMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
6	<a href="#">Bail Appln./2976/2024</a>	SRI GOPAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Rev.P./374/2024</a> FIXED	JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
8	<a href="#">Crl.Pet./667/2024</a>	M/S BINA INFOMEDIA PVT LTD <b>Versus</b> M/S GUPTA HARDWARE PVT LTD	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	
9	<a href="#">AB/2608/2024</a>	NABI HUSSAIN @ NAWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	PP, ASSAM
10	<a href="#">AB/2612/2024</a>	RAYAZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
11	<a href="#">AB/2614/2024</a>	KHUSHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

**ADMISSION**



12	<a href="#">Crl.Pet./3/2023</a> WITH LCR 2 SHEETS (SCANNED)	RUHUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
13	<a href="#">Crl.Pet./299/2024</a>	NATIONAL INVESTIGATION AGENCY <b>Versus</b> THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	MR. K GOGOI
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
15	<a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
16	<a href="#">Bail Appln./1408/2024</a> WITH CASE RECORD(SCANNED COPY)	LALSANGZO <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	<a href="#">Bail Appln./1574/2024</a> BA 2187/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD MUSTAKIM @ MD. MUSTKIM <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
18	<a href="#">Bail Appln./1848/2024</a>	KHALID AHMED BARBHUIYA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	DY.S.G.I.
19	<a href="#">Bail Appln./1930/2024</a> WITH CASE RECORD(SCANNED COPY)	JITUMONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
20	<a href="#">Bail Appln./2032/2024</a>	AMIT GOPE AND ANR <b>Versus</b> THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, NCB
21	<a href="#">Bail Appln./2107/2024</a> WITH CASE RECORD(SCANNED COPY)	GULFAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	<a href="#">Bail Appln./2179/2024</a>	NAKUL ISWARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
23	<a href="#">Bail Appln./2201/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
24	<a href="#">Bail Appln./2438/2024</a> WITH CASE RECORD(SCANNED COPY)	DANIEL KITHAREE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	<a href="#">Bail Appln./2491/2024</a>	MUSTAFA NUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
26	<a href="#">Bail Appln./2532/2024</a> WITH CASE RECORD(SCANNED COPY)	HASSAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
27	<a href="#">Bail Appln./2594/2024</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
28	<a href="#">Bail Appln./2612/2024</a> WITH CASE RECORD(SCANNED COPY)	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
29	<a href="#">Bail Appln./2631/2024</a> WITH CASE RECORD(SCANNED COPY)	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
30	<a href="#">Bail Appln./2721/2024</a> FIXED	NASIR ALI @ NASIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

31	<a href="#">Bail Appln./2746/2024</a> FIXED	JOGEN CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	<a href="#">Bail Appln./2747/2024</a> FIXED	KHALILUR RAHMAN @ KHOLILUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
33	<a href="#">Bail Appln./2897/2024</a> FIXED	MOFIZ UDDIN @ MOFIJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. A AWAL MR. A.H. MONDAL	PP, ASSAM
<b>BAIL HEARING</b>				
34	<a href="#">AB/1698/2024</a>	RUHUL AZAD BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. N H BARBHUIYA (R-2) MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
35	<a href="#">AB/1707/2024</a> WITH CASE RECORD(SCANNED COPY)	DIPAK MIZAR @ DEEPAK MIJAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
36	<a href="#">AB/1777/2024</a> WITH CASE RECORD(SCANNED COPY)	CHAKEDUL HAQUE <b>Versus</b> THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
37	<a href="#">AB/1954/2024</a>	BHADRESWAR NARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G PEGU MR. N ANAND	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
38	<a href="#">AB/1956/2024</a>	MANIK CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	PP, ASSAM
39	<a href="#">AB/2006/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BELLAL HUSSAIN @ BELLAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
40	<a href="#">AB/2230/2024</a> FIXED	ANJAY BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. G MAHANTA H THAKURIYA	PP, ASSAM
41	<a href="#">AB/2249/2024</a>	CHINMAYEE DEVI <b>Versus</b> THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
42	<a href="#">AB/2273/2024</a> FIXED	GOPAL PAUL <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. M ALAM MR B B DEKA	PP, ASSAM
43	<a href="#">AB/2345/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NIRA KUMAR PATIR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
44	<a href="#">AB/2468/2024</a> FIXED	SMTI. ONI TACHING <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAKARMA MR T DAS	PP, ASSAM
45	<a href="#">Bail Appln./2688/2024</a> FIXED	PAWAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
<b>ORDERS</b>				
46	<a href="#">W.P.(CrI.)/9/2020</a>	VISHWATMA @ BHARAT GANDHI <b>Versus</b> THE STATE OF NAGALAND AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA	GA, NAGALAND
47	<a href="#">W.P.(CrI.)/2/2023</a>	FARHAD ALI@FARHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	GA, ASSAM MR. D NATH, Sr. GA, ASSAM
48	<a href="#">CrI.A./199/2024</a> WITH OFFICE NOTE, LCR 2 FILES, FIXED	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/599/2024](#)  
**in** [CrI.A./199/2024](#)

BISWANATH BISWAS AND ANR.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. N UDDIN  
MR. N ISLAM  
MR. M HUSSAIN  
MR S K CHHETRY

PP, ASSAM

49 [CrI.Pet./623/2024](#)

IBRAHIM ALI AND 2 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. J AHMED  
MS A HUSSAIN  
H G DAISY  
MR N ZAMAN

PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3518/2015</a> WITH WP(C)/3438/2015(D/O), WP(C)/1744/2015(D/O), WP(C)/2284/2015(D/O), Review Pet./90/2018(D/O), Review Pet./96/2018(D/O)	ASSAM DRUG DEALER ASSOCIATION and 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.D DAS MR.R SENSUA MR.R SINGHA	SC, HEALTH
2	<a href="#">WP(C)/1378/2019</a>	JALIL SEIKH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED	GA, ASSAM SC, AEGCL
3	<a href="#">WP(C)/2116/2023</a>	M/S RAJDEEP DEY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
4	<a href="#">WP(C)/5001/2023</a>	CHIRANJAN ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/5211/2023</a>	JOLLY SULTANA BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
6	<a href="#">WP(C)/5289/2023</a>	GANGA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.
7	<a href="#">WP(C)/5972/2023</a>	M/S SKY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
8	<b>WITH</b> <a href="#">WP(C)/6223/2023</a>	M/S NARZARY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE

9	<a href="#">WP(C)/1175/2024</a>	HALAKURA POPULAR SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DAS	GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A BHATRA (R-5) MR A DEKA (R-5) SC, EXCISE DEPTT.
10	<a href="#">WP(C)/3667/2024</a>	KRISHNA NATH @ KRISHNA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. N BORAH MR S DUTTA MR U.SARMAH MS. D SARMAH	GA, ASSAM SC, K A A C SC, FINANCE
11	<a href="#">WP(C)/4177/2024</a> FIXED	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
<b>WITH</b>				
12	<a href="#">WP(C)/4349/2024</a>	BIDUR CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
13	<a href="#">WP(C)/4430/2024</a> FIXED	M/S PRANJAL BP GOHAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
14	<a href="#">WP(C)/4555/2024</a> FIXED	BONOSHREE SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
<b>ORDERS</b>				
15	<a href="#">Cont.Cas(C)/87/2020</a>	MUKUTANANDA DAS AND 2 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
<b>WITH</b>				
16	<a href="#">Review.Pet./45/2024</a>	THE DISTRICT COMMISSIONER <b>Versus</b> MUKUTANANDA DAS AND 11 ORS.	MR. D NATH SR. GA, ASSAM	
17	<a href="#">Cont.Cas(C)/787/2022</a>	PANKAJ KALITA <b>Versus</b> ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. S BORA (R-1) MR. A BHATTACHARJEE (R-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
18	<a href="#">Cont.Cas(C)/46/2023</a>	PANKAJ KALITA <b>Versus</b> ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1) MR. S BORA (R-1) MR. A BHATTACHARJEE (r-2) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
19	<a href="#">Cont.Cas(C)/263/2023</a>	ANURUMA DAS <b>Versus</b> RAKESH KUMAR, I.A.S. AND 3 ORS.	MR. I C DEKA MR. D J SAIKIA	MR. P N GOSWAMI (r-1) MR. D GOGOI (r-1) MS. M KALITA (r-1)
20	<a href="#">WP(C)/966/2023</a> FIXED	ROSA ROSHIE TOKBIPI <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
21	<a href="#">WP(C)/75/2024</a>	PRADIP KALITA AND 103 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, CO OP
22	<a href="#">WP(C)/2967/2024</a> FIXED	QUIPPO OIL AND GAS INFRASTRUCTURE <b>Versus</b> THE OIL INDIA LIMITED AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, I O C

23	<a href="#">WP(C)/4448/2024</a> FIXED	M/S NORTHEAST ENGINEERING AND CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. RANGON CHOUDHURY N GAUTAM	MR. S MITRA(R-1) MR A K BORO (R-1) MR. R. RAMEEZ(R-1) MR S.MITRA(R-1) SC, BPCL
24	<a href="#">WP(C)/4627/2024</a> FIXED	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2830/2024</a>	ABDUL HASIB <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	<a href="#">Bail Appln./2865/2024</a>	PRABHAKAR SANJAY <b>Versus</b> THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB
3	<a href="#">Bail Appln./2971/2024</a>	AJAY DAS @ PANIRAM @ AJJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
4	<a href="#">Bail Appln./2972/2024</a>	BIKRAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
5	<a href="#">Bail Appln./2980/2024</a>	AMAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
6	<a href="#">Bail Appln./2981/2024</a>	PINKY DEBNATH <b>Versus</b> THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">AB/2467/2024</a> FIXED	BHUTTO BINMIRZAN <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
8	<a href="#">AB/2610/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
9	<a href="#">AB/2611/2024</a>	SURMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
10	<a href="#">AB/2613/2024</a>	SRI SIBU ACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
11	<a href="#">AB/2615/2024</a>	PRANJIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM

12	<a href="#">AB/2616/2024</a>	TULU DEVI <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
13	<a href="#">AB/2617/2024</a>	JINTU SARMA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./1578/2024</a> WITH CASE RECORD(SCANNED COPY)	NURCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
15	<a href="#">Bail Appln./1716/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JAYANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
16	<a href="#">Bail Appln./1729/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JABIR AHMED @ JABIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
17	<a href="#">Bail Appln./1919/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
18	<a href="#">Bail Appln./2485/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JINTUMONI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U J SAIKIA S BARO	PP, ASSAM
19	<a href="#">Bail Appln./2733/2024</a> WITH OFFICE NOTE, FIXED	BUDDHAJIT KALITA @ RAHUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MS J A RAHMAN B ALI SK MS. P. NAIDING	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) PP, ASSAM
20	<a href="#">Bail Appln./2765/2024</a> WITH OFFICE NOTE, FIXED	SHIVA KHAKHLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	PP, ASSAM
21	<a href="#">Bail Appln./2786/2024</a> FIXED	SURESH KURMI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. U NANDA MR. A K DAS	PP, ASSAM
22	<a href="#">Bail Appln./2858/2024</a> FIXED	RUSHIKESH KISAN SHINDE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<b>BAIL HEARING</b>				
23	<a href="#">AB/1560/2024</a> AB 1627/2024(D/O), FIXED  <b>WITH</b>	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
24	<a href="#">AB/1639/2024</a>	SHAJHAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
25	<a href="#">AB/1677/2024</a>	SOROF UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
26	<a href="#">AB/1711/2024</a> FIXED	ANIL MALAKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN( INFORMANT) PP, ASSAM
27	<a href="#">AB/1750/2024</a> FIXED	ABDUL REHMAN KHAN @ ABDUL RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	<a href="#">AB/1786/2024</a>	DINESH SONI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM



29	<a href="#">AB/1882/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
30	<a href="#">AB/1884/2024</a> FIXED	RANJU N SINHA @ RANJU SINHA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
31	<a href="#">AB/1902/2024</a> FIXED	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MR G SARMA	PP, ASSAM
32	<a href="#">AB/1919/2024</a> WITH OFFICE NOTE, FIXED	SHEIKH FARUQUE AL BASH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>WITH</b>				
33	<a href="#">AB/1688/2024</a>	SHEIKH ABDUR REZZAQUE AHMED AND ORS <b>Versus</b> TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	<a href="#">AB/2009/2024</a> WITH OFFICE NOTE, FIXED	MOHOR ALI @ MOHOR ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR F U BARBHUIYA (R-2) MR. P SAIKIA ( AS LEGAL- AID-COUNSEL FOR R-2) MS S DAS(R-2) PP, ASSAM
35	<a href="#">AB/2015/2024</a>	SMT. JULI DAS <b>Versus</b> STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
36	<a href="#">AB/2180/2024</a> FIXED	SAMSUL HOQUE MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE MR S H SIKDAR	PP, ASSAM
37	<a href="#">AB/2186/2024</a> FIXED	SHRI LAKSHMAN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K AGARWAL MR. M DAS MS. P NEOG MR. A DAS	PP, ASSAM SPECIAL PP ASSAM
38	<a href="#">AB/2187/2024</a> FIXED	ATINUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN T A LASKAR	PP, ASSAM
39	<a href="#">AB/2199/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AMIR HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
40	<a href="#">AB/2203/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
41	<a href="#">AB/2215/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
42	<a href="#">AB/2216/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
43	<a href="#">AB/2218/2024</a> FIXED	MD AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
44	<a href="#">AB/2231/2024</a> FIXED	DHARMESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G SARMA MR S DEKA	PP, ASSAM

45	<a href="#">AB/2251/2024</a> FIXED	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
46	<a href="#">AB/2305/2024</a> FIXED	MINTU AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MD P RAHMAN	PP, ASSAM
47	<a href="#">AB/2406/2024</a> WITH OFFICE NOTE, FIXED	HASIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
48	<a href="#">AB/2447/2024</a> FIXED	DEVID HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
49	<a href="#">AB/2451/2024</a> WITH OFFICE NOTE, FIXED	NIBIR BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
50	<a href="#">AB/2466/2024</a> FIXED	DINESH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
51	<a href="#">AB/2514/2024</a> FIXED	AMAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	MR. A K SAIKIA (FOR INFORMANT) PP, ASSAM
52	<a href="#">AB/2526/2024</a> FIXED	BADSHA MIYA <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
<b>HEARING</b>				
53	<a href="#">Crl.Pet./880/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	DIDARUL ISLAM @ DEDARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM
54	<b>WITH</b> <a href="#">AB/1740/2024</a> WITH CASE RECORD(SCANNED COPY)	DEDARUL ISLAM @ DIDARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024

20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH- I**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/353/2024</a>	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> HARIDHAN DAS @ HARIPADA AND 3 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
2	<a href="#">CRP(IO)/372/2024</a> FIXED	PRAKASH BORO <b>Versus</b> KRISHNA DOIMARY BORO	MD. A SAHAD B.L. SARMA MR. M H ALI S M MUNIR	
3	<a href="#">CRP(IO)/382/2024</a> CAVT. NO.08502/024, B/O	DIPANWITA BISWAS <b>Versus</b> SANJOY KUMAR MAJUMDAR AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
4	<a href="#">CRP(IO)/384/2024</a>	UJJAL DAS AND 7 ORS. <b>Versus</b> RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	
5	<a href="#">CRP(IO)/385/2024</a>	SARAT KALITA AND 3 ORS. <b>Versus</b> GOBINDA BAISHYA AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
<b>ADMISSION</b>				
6	<a href="#">Crl.Pet./767/2024</a> PART-HEARD, LCR 2 FILES, FIXED	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
7	<a href="#">CRP(IO)/115/2022</a>	M/S STEEL ENGINEERS <b>Versus</b> M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS
8	<a href="#">CRP(IO)/97/2023</a> FIXED	SMTI. GOURI GOWALA AND 3 ORS <b>Versus</b> DAYANAND PRASAD	MR. R B SAH MR. S SAHU MS A ROY	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
9	<a href="#">MACApp./12/2024</a>	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ARUP JYOTI MAHANTA AND 2 ORS.	MR. R J DAS	

	<b>WITH</b> <a href="#">I.A.(Civil)/2505/2024</a> in MACApp./12/2024	THE UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ARUP JYOTI MAHANTA AND 2 ORS.	MR. R J DAS	
10	<a href="#">MFA/18/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHARIFUL ISLAM AND ANR. E	MS. R D MOZUMDAR	MR. T BAIDYA
	<b>WITH</b> <a href="#">I.A.(Civil)/1830/2024</a> in MFA/18/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SHARIFUL ISLAM AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	<a href="#">MFA/53/2024</a>	M/S KAMRUP THANDA GHAR PVT LTD <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	SC, NF RLY
12	<a href="#">CRP(IO)/222/2024</a>	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR <b>Versus</b> ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
13	<a href="#">CRP(IO)/240/2024</a> FIXED	INDIRA DAVE AND 4 ORS. <b>Versus</b> RITA CHALIHA AND 2 ORS	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A BHATRA	MR. D SAIKIA(R-1,2,3) MS. RUKMINI BARUA(R-1,2,3) MS. PADMINI BARUA(R-1,2,3)
14	<a href="#">MACApp./443/2024</a>	DIPANJALI MEDHI AND ANR <b>Versus</b> SHIRAM GENERAL INSURANCE COMPANY LTD A	MR. M KHAN MS J AKTAR	MR. R GOSWAMI MS. M SAIKIA
15	<a href="#">MACApp./444/2024</a>	GEETA CHETRY AND ANR <b>Versus</b> THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 3 ORS F	MR. M MORE MR. S NAG MR. N D SARMA	MR. A KAKATI (R-3,4)
16	<a href="#">MACApp./446/2024</a>	MONUMOI RABHA <b>Versus</b> JEHIRUL ISLAM AND 2 ORS. E	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI MR SAURADEEP DEY	
17	<a href="#">MACApp./489/2024</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2853/2024</a> in MACApp./489/2024	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	<a href="#">MACApp./490/2024</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA MR. A SAIKIA MS P HUJURI N DKHAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2858/2024</a> in MACApp./490/2024	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA MR. A SAIKIA MS P HUJURI N DKHAR	
<b><u>BAIL HEARING</u></b>				
19	<a href="#">AB/2132/2024</a> WITH OFFICE NOTE, FIXED	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
20	<a href="#">AB/2060/2024</a>	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
21	<a href="#">RSA/94/2023</a>	MADAN BASUMATARY <b>Versus</b> TANKESWAR RAY AND 5 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	MR D C NATH MR. C SHARMA

	<b>WITH</b> <a href="#">I.A.(Civil)/1559/2023</a> in RSA/94/2023	MADAN BASUMATARY <b>Versus</b> TANKESWAR RAY AND 5 ORS.	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
22	<a href="#">SAO/4/2024</a> B/O	BISWAJIT DHAR AND 2 ORS <b>Versus</b> TULSI ROY AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2949/2024</a> in SAO/4/2024	BISWAJIT DHAR AND 2 ORS <b>Versus</b> TULSI ROY AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM
<b>ORDERS</b>				
23	<a href="#">RSA/134/2013</a> WITH LCR	SANJIB DUTTA AND 4 ORS <b>Versus</b> SARALA DUTTA AND 8 ORS	MS.P GOSWAMI MR.G BAISHYA MR.T ISLAM	MR.M K SHARMA MR.C GOSWAMI
24	<a href="#">MC/220/2014</a> IN RSA SL.NO. 217091	ROOJ ALI <b>Versus</b> MUSTAFA AHMED and 10 ORS,	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	
25	<a href="#">I.A./221/2016</a> in RSA/261978/2015	TANKA PRASAD KACHARI and ANR, <b>Versus</b> SMT. INDIRA KACHARI and ANR,	MR.M DAS MR.B D DEKA	
	<b>WITH</b> <a href="#">RSA/261978/2015</a> (Filing Number)	SRI TANKA PRASAD KACHARI and ANR <b>Versus</b> SMT INDIRA KACHARI and ANR		
26	<a href="#">I.A.(Civil)/348/2017</a> in RSA/288299/2016	MOSUR ALI and ANR, <b>Versus</b> MD. MOIN UDDIN and 17 ORS,	MR.A R TALUKDAR MR.A H M R CHOUDHURY	
	<b>WITH</b> <a href="#">RSA/288299/2016</a> (Filing Number)	MOSUR ALI and ANR <b>Versus</b> MD MOIN UDDIN and 17 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY	
27	<a href="#">I.A.(Civil)/861/2022</a> in RSA/9571/2021	LUTFUR RAHMAN <b>Versus</b> MAFUZA KHATUN AND 7 ORS.	MR M RANA	MR F Z MAZUMDER (R-1,2,6,7,8) M. GOLD (R-1,2,6,7,8)
	<b>WITH</b> <a href="#">RSA/9571/2021</a> (Filing Number)	LUTFUR RAHMAN <b>Versus</b> MAFUZA KHATUN AND 7 ORS. A	MR M RANA	
28	<a href="#">I.A.(Civil)/2991/2022</a> in MACApp./139/2021	SRI JAMAN SINGH BRAHMA <b>Versus</b> M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
	<b>WITH</b> <a href="#">MACApp./139/2021</a>	SRI JAMAN SINGH BRAHMA <b>Versus</b> M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
29	<a href="#">RSA/166/2023</a>	MONOJ JALLAN <b>Versus</b> M/S BADULIPAR LTD.	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA	MS. N UPADHYAY MR. P DAS
30	<a href="#">CRP/89/2024</a> FIXED	BARNALI PATHAK <b>Versus</b> KAUSTAV KRISHNA BHUYAN	MR M HASSAN MR M BARMAN	MS S BHOWMICK
31	<a href="#">MACApp./275/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PORISHMITA CHUTIA BORPATRA GOHAIN @ POPISMITA CHUTIA BORPATRA GOHAIN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N. DEBNATH

32	<a href="#">I.A.(Civil)/442/2024</a> in MACApp./1664/2024	DHRUBAJYOTI KALITA <b>Versus</b> NURUDDIN AND 2 ORS.	MR. S S S RAHMAN	MR. B K BHAGAWATI(R-3) MS B LAHKAR(R-3) MR. M ISLAM (r-1,2) MS. S SULTANA (r-1,2) MS. A CHAKRABARTY(R-3) MR B S DEKA(R-3) MR S K CHHETRY (r-1,2)
	<b>WITH</b> <a href="#">MACApp./1664/2024</a> (Filing Number)	DHRUBAJYOTI KALITA <b>Versus</b> NURUDDIN AND 2 ORS F	MR. S S S RAHMAN	
33	<a href="#">I.A.(Civil)/647/2024</a> in MACApp./564/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ANJALI BORA AND 2 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">MACApp./564/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ANJALI BORA AND 2 ORS (E)	MR T KALITA	
34	<a href="#">I.A.(CrI.)/778/2024</a> AB 892/2024(D/O), WITH OFFICE NOTE, FIXED in AB/892/2024	SRI SANDEEP GARODIA <b>Versus</b> PRAKASH AGARWALA	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
35	<a href="#">I.A.(CrI.)/779/2024</a> AB 1152/2024(D/O)	SRI SANDEEP GARODIA <b>Versus</b> MADHUYA DAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. M KHAN (COUNSEL) PP, ASSAM
36	<a href="#">I.A.(Civil)/844/2024</a> in MACApp./2166/2024	ANKUR SARKAR <b>Versus</b> HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./2166/2024</a> (Filing Number)	ANKUR SARKAR <b>Versus</b> HDFC ERGO GENERAL INSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA	
37	<a href="#">I.A.(Civil)/910/2024</a> in MACApp./160/2024	DINAMANI DAS <b>Versus</b> MD. HAIZUDDIN AHMED AND 2 ORS.	MS. T SOM	MS. R D MOZUMDAR(R-3) MR. M U MONDAL(R-2) MR. M H BARBHUYAN(R-2) MS. N NASRIN(R-2) MS. C MOZUMDAR(R-3) MR. S P SHARMA(R-3) MR K ISLAM(R-2) MR. A W MONDAL(R-2)
	<b>WITH</b> <a href="#">MACApp./160/2024</a> (Filing Number)	DINAMANI DAS <b>Versus</b> HAIZUDDIN AHMED AND 2 ORS F	MS. T SOM	
38	<a href="#">I.A.(Civil)/1071/2024</a> in MACApp./3736/2024	GITA PATAR @ PATOR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	<b>WITH</b> <a href="#">MACApp./3736/2024</a> (Filing Number)	GITA PATAR @ PATOR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
39	<a href="#">I.A.(Civil)/1125/2024</a> B/O in FAO/76/2023	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	MR K JAIN
	<b>WITH</b> <a href="#">FAO/76/2023</a>	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	MR K JAIN

40	<b>WITH</b> <a href="#">FAO/75/2023</a>	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	MR. N ALAM MR K JAIN MS. B JAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/3384/2023</a> in FAO/75/2023	MD. ROYAL ALI <b>Versus</b> PRADIP KUMAR JAIN	MR. D P CHALIHA MS M ROY	
41	<a href="#">I.A.(Civil)/1437/2024</a> in MACApp./4081/2024	JUNTI KUNWAR @ KALITA AND 4 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. A J SAIKIA (R-1) M CHETIA (R-1) MR. S. PEGU(R-1)
	<b>WITH</b> <a href="#">MACApp./4081/2024</a> (Filing Number)	JUNTI KUNWAR @ KALITA AND 4 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS (F)	MR. A R AGARWALA	
42	<a href="#">I.A.(Civil)/2112/2024</a> in MACApp./6944/2024	PRASANTA BORA <b>Versus</b> DAMAYANTI GOGOI AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./6944/2024</a> (Filing Number)	PRASANTA BORA <b>Versus</b> DAMAYANTI GOGOI AND 2 ORS F	MR. A R AGARWALA	
43	<a href="#">I.A.(Civil)/2204/2024</a> in RSA/7880/2024	DIPALI SAIKIA AND 4 ORS. <b>Versus</b> MURARI MOHAN DAS AND 3 ORS.	MR. N K KALITA MR D DEKA	MR. SURAJIT DAS (R-1) MR. P P DAS (R-1)
	<b>WITH</b> <a href="#">RSA/7880/2024</a> (Filing Number)	DIPALI SAIKIA AND 4 ORS <b>Versus</b> MURARI MOHAN DAS AND 3 ORS H	MR. N K KALITA	
44	<a href="#">I.A.(Civil)/2669/2024</a> MAC.APP. 129/2023(D/O) in MACApp./129/2023	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> ANSARA BEGUM AND 8 ORS.	MR. M DUTTA MS S DEV	
45	<a href="#">I.A.(Civil)/2917/2024</a> WITH LCR in RSA/213/2012	ABDUL MANNAN KAJI <b>Versus</b> HIMADRI DEY AND ORS	MR. N ISLAM	
	<b>WITH</b> <a href="#">RSA/213/2012</a>	ABDUL MANNAN KAJI and 2 ORS <b>Versus</b> HIMADRI DEY and ORS	MR. R P KAKOTI SR. ADV. MR.B BANERJEE MR. N ISLAM MS.M DEB MR.D F A AHMED MR.J LASKAR	MR. A BARKATAKI (R1, R8[R5]) MR P BHARDWAJ (R1, R8[R5])
	<b>WITH</b> <a href="#">MC/3121/2012</a> in RSA/213/2012	ABDUL MANNAN KAJI and 2 ORS <b>Versus</b> HIMADRI DEY and ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR	
46	<a href="#">I.A.(Civil)/2919/2024</a> in RSA/259/2019	AZIZUR RAHMAN AND 7 ORS <b>Versus</b> HUMAYUN KABIR AND 4 ORS.	MS. R CHOUDHURY	L K BORAH MR. S RANA
	<b>WITH</b> <a href="#">RSA/259/2019</a>	AZIZUR RAHMAN AND 7 ORS <b>Versus</b> HUMAYUN KABIR AND 4 ORS.	MRS R BEGUM MS. R CHOUDHURY MD. B ISLAM L K BORAH MR. A A MONDAL MR S HUSSAIN MS. S S ZIA MR D. CHAKRABORTY	L K BORAH MR. S RANA
	<b>WITH</b> <a href="#">I.A.(Civil)/3986/2019</a> in RSA/259/2019	AZIZUR RAHMAN AND 7 ORS <b>Versus</b> HUMAYUN KABIR AND 4 ORS	MRS R BEGUM MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	



47	<a href="#">I.A.(Civil)/2921/2024</a> in RSA/194/2022	ABDUR RASHID AND 4 ORS. <b>Versus</b> LEGAL HEIRS OF IDRISH ALI 1.1) JAHUR UDDIN AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR A A DEWAN
	<b>WITH</b> <a href="#">RSA/194/2022</a>	ABDUR RASHID AND 4 ORS. <b>Versus</b> LEGAL HEIRS OF IDRISH ALI JAHUR UDDIN AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR A A DEWAN MS S RAJBONGSHI
48	<a href="#">I.A.(Civil)/2938/2024</a> WITH LCR 4 FILES in MACApp./435/2023	ANUP DAS AND ANR <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR. N J GOGOI	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">MACApp./435/2023</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ANUP DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N J GOGOI
49	<a href="#">I.A.(Civil)/2978/2024</a> in RSA/291927/2017	ON THE DEATH OF BHANU DEY, HIS LEGAL HEIRS <b>Versus</b> ARABINDA ROY (SINCE DECEASED)	DR. R SARMAH MS P SAHA	
	<b>WITH</b> <a href="#">RSA/291927/2017</a> (Filing Number)	SRI BHANU DEY <b>Versus</b> SRI ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3456/2017</a>	BHANU DEY <b>Versus</b> ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MR. A K SAHEWALLA AS AMICUS CURIAE
	<b>WITH</b> <a href="#">I.A.(Civil)/2979/2024</a>	ON THE DEATH OF BHANU DEY, HIS LEGAL HEIRS <b>Versus</b> ARABINDA ROY (SINCE DECEASED)	DR. R SARMAH MS P SAHA	
<b>HEARING</b>				
50	<a href="#">MACApp./657/2017</a> PART-HEARD, FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A S CHOUDHURY (R1- R3) MR. R ISLAM (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/4276/2017</a> in MACApp./657/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DALIMON BEWA and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
51	<a href="#">MACApp./79/2020</a> PART-HEARD, WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
52	<a href="#">Crl.A./303/2023</a> PART-HEARD, WITH LCR 4 FILES, FIXED	PROMUD YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/724/2023</a> in Crl.A./303/2023	PROMUD YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./103/2023</a> WITH LCR, FIXED	RASHMONI DAS <b>Versus</b> THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A	MR N SARMA	
2	<a href="#">MACApp./442/2024</a>	AMDADUL ISLAM <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS B	MR. M TALUKDAR	
3	<a href="#">MACApp./445/2024</a>	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS. E	MR. A R AGARWALA MD. K ALI	MS. S CHAKRABORTYr-1) A. N. H PHOM (r-1)
4	<a href="#">MACApp./451/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2680/2024</a> <b>in</b> MACApp./451/2024	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DINESH CH RAY AND 3 ORS E	MR T KALITA MR. A KAKATI	
5	<a href="#">MACApp./514/2024</a>	RITAMONI DULAKAKHORIA AND ANR <b>Versus</b> DEBA SENAPATI AND 2 ORS	MR. S K SINGHA MR. M K NEOG	
6	<a href="#">MACApp./515/2024</a>	NANI DAS @ NANI BALA DAS <b>Versus</b> NIRANJAN ROY SARKAR AND ANR	MR. M TALUKDAR	
7	<a href="#">MACApp./516/2024</a>	CHITRA RANJAN BORAH <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS A. N. H PHOM	
8	<a href="#">MACApp./517/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3059/2024</a> <b>in</b> MACApp./517/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> BHANU DEVI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> BHANU DEVI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

9	<a href="#">MACApp./518/2024</a>	UMESH MILI AND 3 ORS <b>Versus</b> THE RELIANCE GENERAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS	
10	<a href="#">MACApp./519/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> HAZERA KHATUN AND 6 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3062/2024</a> <b>in</b> MACApp./519/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> HAZERA KHATUN AND 6 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
<b>ORDERS</b>				
11	<a href="#">MACApp./258/2015</a> WITH LCR, FIXED	SMTI LAXMI PRIYA DEVI and SHARMA <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED and 2 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DAS MR. S BISWAS	MR.S S SHARMA(R-3) MS.N MODI(R-1) MS.L SHARMA(R-3) MRA SHARMA(R-3) MRS.M CHOWDHURYR-1 MS.S THAKURIA(R-1)
12	<a href="#">Tr.P.(C)./65/2018</a>	ROSHMI BORUAH <b>Versus</b> RAJESH DEY	MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
13	<a href="#">MACApp./566/2018</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MR. R C PAUL MR T KALITA MS. M BORUAH MR. A KAKATI	MR. D C C PHUKAN (R1) SATYABRATA SARMA(R-1) A K MISHRA(R-1) MRS. S ROY (R1) MR. R GOSWAMI MS. J GOGOI (R1) MS. M SAIKIA MR J K Bhuyan(R-1) MR. U BHATTACHARYA (R1) MS. P BORTHAKUR MR. M ALAM(R-1) MR. T P DAS (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2287/2018</a> <b>in</b> MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)
14	<a href="#">MACApp./8/2020</a> WITH LCR, B/O	SRI SUBRATA DEVI <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS L SHARMA (R-1) MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1)
15	<a href="#">MACApp./16/2020</a> WITH LCR, B/O	SMTI. AJANTA CHOUDHURY BARUAH <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">CO/34/2021</a> <b>in</b> MACApp./16/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> AJANTA CHOUDHURY BARUAH AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S N KRISHNATRAYA
16	<a href="#">MFA/24/2020</a> CAVT. NO.0420/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1304/2020</a> <b>in</b> MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2279/2023</a> <b>in</b> MFA/24/2020	SMTI HASINA BEGUM <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND ANR	MR S DAS	MR. S K GOSWAMI MR. R SHARMA

17	<a href="#">MACApp./300/2020</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. S ROY MRS. P M DUTTA	MR. N ANAND (R-1) MS.D SAIKIA (r-1)
18	<a href="#">MACApp./220/2022</a> WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	MS. S DAS (r-2) MR. A KABRA (r-2) MS S GUPTA (r-2) MR. DITUL DAS (R-1) MS TINLUNG(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2022</a> in <a href="#">MACApp./220/2022</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HASEN ALI AND 2 ORS.	MRS. S ROY MS P SHILL	
19	<a href="#">CRP/10/2023</a>	SUMUD HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	N K NEOG MR. M DAS MR. M DAS	GA, ASSAM MR. K K DEY (R-5) MR V K BAROOAH (R-5) SC, DIMA HASAO
20	<a href="#">CRP(IO)/17/2023</a>	DEBIKA D SANGMA <b>Versus</b> DIPANKAR MUDOI	MR. A M KHAN MR. R I DEWAN	
21	<a href="#">Tr.P.(C)/58/2023</a>	DHANJIB RABHA @ DHANJIB PRASAD RABHA @ DHANJEEP PRASAD RABHA <b>Versus</b> PARSIA SULTANA RAHMAN AND 2 ORS	MR. DITUL DAS MR. R RAHMAN	MR. R PHUKAN
22	<a href="#">Tr.P.(C)/68/2023</a>	KESHAB JESOWARA <b>Versus</b> KANTA JESOWARA	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	MR. R ALI MR M KALITA
23	<a href="#">MACApp./106/2023</a> FIXED	MANUSHA MANDAL <b>Versus</b> ORIENTAL INSURANCE COM. LTD. A	B R DAS	
24	<a href="#">CRP(IO)/175/2023</a>	CENTRAL BANK OF INDIA <b>Versus</b> M/S BLOOMS AND PETALS AND 2 ORS.	Mukesh Sharma MR P AGARWAL MR H K SARMA MS. S YASMIN	
25	<a href="#">CRP(IO)/201/2023</a>	DILBAR MOLLAH <b>Versus</b> JAKIR HUSSAIN MANDAL	MR J MOLLAH MR. S NATH MS. S P DAS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB
26	<a href="#">CRP(IO)/241/2023</a>	SAUMITRA MISHRA @ ONKA <b>Versus</b> OBHIJIT SAHA	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
27	<a href="#">CRP(IO)/254/2023</a>	BHAGYALOTA GOGOI AND 3 ORS <b>Versus</b> PADMA KR GOGOI	MR. P J SAIKIA	MR. N C DAS MS. M DEVI MR. A DAS
28	<a href="#">CRP(IO)/292/2023</a> B/O	SAMOSTOBHAN BIBI AND 8 ORS. <b>Versus</b> HASHAM ALI @ HASEN ALI AND 5 ORS	J TALUKDAR MR. R ALI	MR. D A KAIYUM (R-1) MR. M S MONDAL (R-1)
29	<a href="#">MACApp./404/2023</a> WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> LAXMI PRIYA DEVI @ LAXMI DEVI SARMAH AND 6 ORS.	MR. P J BARMAN	MR. S C BISWAS (r-1,3) MS. R D MOZUMDAR (r-4,5) MR H C DAS (r-7) MR. A A MONDAL (r-7) MS. C MOZUMDAR (r-4,5) MR. S P SHARMA (r-4,5) MS. U NANDA (r-1,3) MS A BORAH (r-1,3) MS. J GHOSH (r-6) MR A ALAM (r-7)
30	<a href="#">I.A.(Civil)/801/2023</a> B/O in <a href="#">CRP/3109/2023</a> <b>WITH</b> <a href="#">CRP/3109/2023</a> (Filing Number)	PABITRA BORA AND 2 ORS. <b>Versus</b> SANDHYA RANI ROY AND 4 ORS.  PABITRA BORA AND 2 ORS <b>Versus</b> SANDHYA RANI ROY AND 4 ORS (B)	MR. S D PURKAYASTHA MS. B. BANIA  MR. S D PURKAYASTHA	

31	<a href="#">I.A.(Civil)/2390/2023</a> in CRP/6407/2023	BIREN MAJINDER BARUAH AND 4 ORS. <b>Versus</b> BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MS P BORAH (R-1) MS. J PAUL (R-1)
	<b>WITH</b> <a href="#">CRP/6407/2023</a> (Filing Number)	BIREN MAJINDER BARUAH AND 4 ORS. <b>Versus</b> BULEN MAJINDER BARUAH AND 5 ORS. H	MR. S N TAMULI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2616/2023</a>	BIREN MAJINDER BARUAH AND 5 ORS. <b>Versus</b> BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
	<b>WITH</b> <a href="#">I.A.(Civil)/1239/2024</a>	BIREN MAJINDER BARUAH AND 4 ORS. <b>Versus</b> BULEN MAJINDER BARUAH AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MS P BORAH
32	<a href="#">Tr.P.(C)/8/2024</a>	REENA TALUKDAR <b>Versus</b> MAHENDRA TALUKDAR	MR. H C SARMA MR. BHUSHAN NATH	MR. S BORTHAKUR MS. S KAKATI
33	<a href="#">Tr.P.(C)/25/2024</a>	NAZMI SULTANA <b>Versus</b> AMINUL HAQUE	MR. J C GOGOI MR B ISLAM	
34	<a href="#">Tr.P.(C)/54/2024</a>	PALLABI SARMA <b>Versus</b> RAJKAMAL SARMA	MR. N K KALITA	MRS J BEGUM MRS J BEGUM MS. K MALAKAR MS. K MALAKAR MS. K MALAKAR
35	<a href="#">Tr.P.(C)/57/2024</a>	SANJIT DAS <b>Versus</b> REBEKA KAR	MR J DAS	MS. J PAUL MS S BHOWMICK
36	<a href="#">CRP/75/2024</a> B/O	NAVEEN KHANNA <b>Versus</b> NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. DITUL DAS (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2106/2024</a> in CRP/75/2024	NAVEEN KHANNA <b>Versus</b> NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	
37	<a href="#">CRP(IO)/93/2024</a>	HIREN KAKATI AND ANR <b>Versus</b> DIPALI DAS	MR. B PHUKAN	MR. N SHARMA B K SINGHA
38	<a href="#">CRP(IO)/106/2024</a>	SIBARAN NESSA <b>Versus</b> AYNAL HOQUE AND 2 ORS	MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	
39	<a href="#">CRP(IO)/107/2024</a>	MILANTI DOLLEY PATIR <b>Versus</b> SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS	MR. B K SEN (AS LEGAL- AID-COUNSEL FOR R1) MS P DAS MR A HUSSAIN MR N K SARMA N HASAN P SINGH
40	<a href="#">CRP(IO)/129/2024</a>	SUNANDA RAM CHOUDHURY <b>Versus</b> HEMEN PRASAD DUTTA	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
41	<a href="#">CRP(IO)/154/2024</a>	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> IMRAN HUSSAIN AND 2 ORS	MR T KALITA MR. A KAKATI	
42	<a href="#">CRP(IO)/183/2024</a>	DHRUBA MAJUMDER @ DHRUBA KUMAR MAZUMDAR AND ANR <b>Versus</b> ABDUL BAREK SK @ BAREK ALI SK AND 5 ORS	MR. M K SARMA MR. A MOBARAQUE	MR. A C SARMA (R-1 TO 6) MR G BHARADWAJ (R-1 TO 6) MR B DEORI (R-1 TO 6)
43	<a href="#">I.A.(Civil)/2290/2024</a> in CRP(IO)/273/2017	THE UNION OF INDIA <b>Versus</b> M/S. CAPITAL HARDWARE ENTERPRISES and ANR.		SC, INCOME TAX

	<b>WITH</b> <a href="#">CRP(IO)/273/2017</a>	UNION OF INDIA <b>Versus</b> M/S. CAPITAL HARDWARE ENTERPRISES and ANR.	MR.P S DEKA MR. B SARMAH MR.A CHETRY MR.D DAS MS.K GOGOI	SC, INCOME TAX
44	<a href="#">I.A.(Civil)/2350/2024</a> FIXED in CRP(IO)/225/2024 <b>WITH</b> <a href="#">CRP(IO)/225/2024</a>	RAJ KUMAR SINGH AND 2 ORS <b>Versus</b> PAYMACHAUBI DEVI	MR. A ROSHID	MR. J LASKAR
		PAYMACHAUBI DEVI <b>Versus</b> RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
45	<a href="#">I.A.(Civil)/2606/2024</a> in CRP/47/2023 <b>WITH</b> <a href="#">CRP/47/2023</a>	DURGA BAHADUR CHETRY <b>Versus</b> KHARGA BAHADUR CHETRY,	MR. B K DAS	
		DURGA BAHADUR CHETRY <b>Versus</b> KHARGA BAHADUR CHETRY	MR. B K DAS MR H P GUWALA H P NEOG	
46	<a href="#">I.A.(Civil)/2653/2024</a> WITH LCR in MACApp./59/2024 <b>WITH</b> <a href="#">MACApp./59/2024</a>	JURI BORAH AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. N ANAND	MR. K K BHATTA
		UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> JURI BORAH AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	MR. N ANAND (R-1)
47	<a href="#">I.A.(Civil)/2817/2024</a> in MACApp./598/2019 <b>WITH</b> <a href="#">MACApp./598/2019</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., <b>Versus</b> SMTI. MOUSUMI PRABHAT BORAH BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA	
		NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI MOUSUMI PRABHAT BORAH BARUAH AND 5 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/2142/2019</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI MOUSUMI PRABHAT BORAH BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
49	<a href="#">I.A.(Civil)/3046/2024</a> WITH LCR, B/O in MACApp./136/2023 <b>WITH</b> <a href="#">MACApp./136/2023</a>	BIPUL BARUAH AND 3 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	MR. R GOSWAMI
		NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIPUL BARUAH AND 3 ORS. F	MR. R GOSWAMI MS. M SAIKIA	MR G CHOUDHURY MR BHARGAV DAS MR ARINDAM BARUAH
50	<a href="#">I.A.(Civil)/3049/2024</a> in MACApp./10510/2024 <b>WITH</b> <a href="#">MACApp./10510/2024</a> (Filing Number)	JAHIRUL HOQUE <b>Versus</b> JAHURUL HAQUE AND 2 ORS	MR. A RAHMAN	
		JAHIRUL HOQUE <b>Versus</b> JAHURUL HAQUE AND 2 ORS H	MR. A RAHMAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,27th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/5037/2024</a> B/O	JATISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRABORTY	GA, ASSAM
<b>ORDER NO STEPS</b>				
2	<a href="#">WP(C)/789/2021</a>	NILIMA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
3	<a href="#">WP(C)/2760/2022</a>	ASISH DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, PWD
<b>ADMISSION</b>				
4	<a href="#">WP(C)/5863/2017</a>	SHAKTI DEY SARKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
5	<a href="#">WP(C)/7615/2017</a> FIXED	PRAMUD KUMAR MILI <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. M K SHARMA MR. H DAS	DR. B AHMED GA, ASSAM MR. A KALITA (SC, INDUSTRIES DEPT.)
6	<a href="#">WP(C)/1905/2019</a> B/O	GAUTAM BHAGABATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S CHAKRABORTY MR S HUSSAIN	GA, ASSAM MR B GOGOI, SC, PWD.
7	<a href="#">WP(C)/8653/2019</a>	MANURANJAN BORA AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
8	<a href="#">WP(C)/1352/2020</a> WITH AFFIDAVIT FILE	AMIT ROY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A SARMA MR D DEKA MR. S CHOWDHURY MR E SHITIRI MR N J KUMAR	MR. S K MEDHI ASSTT.S.G.I.
9	<a href="#">WP(C)/4087/2021</a> FIXED	SANKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM MR. N BORAH (R-4) MR H MAZUMDER (R-4) MR P K BORA (R-4)

10	<a href="#">WP(C)/5439/2022</a>	BIDYADHAR CHINTEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
11	<a href="#">WP(C)/5940/2022</a>	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
12	<a href="#">WP(C)/7239/2022</a>	SMTI. MAMONI KAKATI <b>Versus</b> THE STATE OF ASSAM 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
<b>WITH</b>				
13	<a href="#">WP(C)/7585/2022</a>	JYOTSHNA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM MR R M DAS, SC, SOCIAL JUSTICE & EMPOWERMENT MR. C K S BARUAH, GA, ASSAM MR. R BORPUJARI, SC, FINANCE
14	<a href="#">WP(C)/7710/2022</a> FIXED	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
15	<a href="#">WP(C)/8061/2022</a>	KAKU MONI SAIKIA AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
17	<a href="#">WP(C)/655/2023</a> B/O	SMTI SARMILA SAHANI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D PATHAK	SC, AG MR. S K MEDHI (R-6) SC, EXCISE DEPTT. SC, DIMA HASAO
18	<a href="#">WP(C)/1968/2023</a>	ROHINI PHANGCHOPI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL ( R 6 ) SC, EDU SC, WATER RESOURCE
19	<a href="#">WP(C)/5099/2023</a>	MANOSHI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	SC, HEALTH
20	<a href="#">WP(C)/5175/2023</a> FIXED	BADAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
21	<a href="#">WP(C)/5741/2023</a>	AMNIKA THAOSEN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
<b>WITH</b>				
22	<a href="#">WP(C)/6218/2023</a>	RAJDEEP BODO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, PWD SC, FINANCE SC, DIMA HASAO
23	<a href="#">WP(C)/6197/2023</a> FIXED	BIPUL RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
24	<a href="#">WP(C)/6317/2023</a>	VINOD KUMAR MEENA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MR H GUPTA DY.S.G.I.

25	<a href="#">WP(C)/6863/2023</a>	PREMALATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
26	<a href="#">WP(C)/6907/2023</a>	JOYDIP DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
27	<a href="#">WP(C)/293/2024</a>	ATUL TIMUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR B GOGOI (SC, GAD)
28	<a href="#">WP(C)/907/2024</a>	PHANIDHAR PATIRI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
29	<a href="#">WP(C)/984/2024</a> B/O	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. A A MONDAL (r-5) M KHATUN (r-5) SC, HEALTH
30	<a href="#">WP(C)/1231/2024</a> B/O	SAJEDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR R P SHARMA (r-5) MR. B CHOWDHURY(R-6) MS. T SOM (r-5) MR A AKBAR(R-6) SC, HEALTH
31	<a href="#">WP(C)/1262/2024</a> FIXED	SUBHASH KUMAR <b>Versus</b> PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
32	<a href="#">WP(C)/1277/2024</a>	MUSTAQUE AHMED MAZUMDER <b>Versus</b> THE SECY TO THE GOVT OF ASSAM, DEPARTMENT OF SCHOOL EDUCATION AND 4 ORS	MS B DEVI MS. S BORA MR. P BORAH	MR. A R BHUYAN (r-3,4,5) MR N Z CHOUDHURY (r-3,4,5) MR N A MAZARBHUIYA (r-3,4,5) SC, SEC. EDU. SC, BTC
33	<a href="#">WP(C)/2472/2024</a>	MUSTAQUE ZAMAN AHMED <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
34	<a href="#">WP(C)/2960/2024</a> FIXED	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/3220/2024</a>	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORA	GA, ASSAM SC, FINANCE
36	<a href="#">WP(C)/3566/2024</a> CAVT. NO.06732/024,	HEMAKANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MR. R ALI SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC FOR CAVEATOR
37	<a href="#">WP(C)/3690/2024</a>	BANERTIC MOCHAHARY @ BENARTIC MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH MR. R D PHUKAN	GA, ASSAM
38	<a href="#">WP(C)/3900/2024</a> FIXED	SHYAMALI MURMU <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG MR R DHAR, SC, WPT SC, BTC SC, FINANCE
39	<a href="#">WP(C)/4096/2024</a> B/O	AFINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM

40	<a href="#">WP(C)/4370/2024</a> FIXED	SANGEET NILAM BOARH <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
41	<a href="#">WP(C)/4417/2024</a> FIXED	G. KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
42	<a href="#">WP(C)/4765/2024</a> FIXED	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S SEAL MR. R MAJUMDAR MS. S KANUNGOE MS. J CHETTRY	DY.S.G.I. SC, A A I
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./2492/2024</a> WITH SCANNED COPY OF CASE RECORD	AZIBUR RAHMAN @ AZIZ @ AJIBUR RAHMAN @ AZIZ ALI <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
<b>ORDERS</b>				
44	<a href="#">Review.Pet./57/2021</a> IN WP(C)/1181/2021 (D/O), WP(C)/1049/2021 (D/O) <b>WITH</b> <a href="#">Review.Pet./60/2021</a>	PRANAB BARMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
45	<a href="#">Review.Pet./60/2021</a> <b>WITH</b> <a href="#">WP(C)/4017/2021</a>	SAIFUL HAQUE AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
46	<a href="#">WP(C)/4017/2021</a> <b>WITH</b> <a href="#">WP(C)/1002/2023</a>	SAURABH KAKATY AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
47	<a href="#">WP(C)/1002/2023</a> <b>WITH</b> <a href="#">WP(C)/3513/2023</a>	MS. MOUSUMI BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA MR. K P PATHAK (LEGAL AID COUNSEL)	GA, ASSAM SC, G U
48	<a href="#">WP(C)/3513/2023</a>	KUSHAL CHANDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, ELEM. EDU GA, ASSAM SC. AGRICULTURE SC, G U SC, WATER RESOURCE
49	<a href="#">Cont.Cas(C)/249/2023</a>	MANJU CHANDA <b>Versus</b> SHANTANU P GOTMARE AND ANR	MR B MALAKAR	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR. R BORPUJARI(R-2) MS. N BORDOLOI(R-2) MS. N BORDOLOI(R-2)
50	<a href="#">WP(C)/5531/2023</a>	SMTI. BHANU BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
51	<a href="#">Cont.Cas(C)/51/2024</a> <b>WITH</b> <a href="#">WP(C)/3562/2022</a>	RUNU DAS <b>Versus</b> DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
52	<a href="#">WP(C)/3562/2022</a>	SMT. RUNU DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
53	<a href="#">Cont.Cas(C)/286/2024</a> FIXED	NUR HUSSAIN MOLLAH <b>Versus</b> J. B. EKKA AND 2 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA(R-3) MR S DUTTA(R-3)

54	<a href="#">Cont.Cas(C)/315/2024</a>	TAPAN KUMAR DEB <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	DR G J SHARMA MR S NATH	MR. P N GOSWAMI (R-1,2,4) MR B CHOUDHURY(R-1,2,4) MR. K P PATHAK(R-1,2,4)
----	--------------------------------------	---	----------------------------	---

**HEARING**

55	<a href="#">WP(C)/4004/2020</a> FIXED	DILIP KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
56	<a href="#">WP(C)/7109/2021</a> FIXED	L IBOCHOW SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
<b>WITH</b>				
57	<a href="#">WP(C)/6901/2021</a>	KHAGENDRA ARDAO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
<b>WITH</b>				
58	<a href="#">WP(C)/128/2022</a>	SURENDRA NATH DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
59	<a href="#">WP(C)/4641/2022</a> FIXED	TAIZUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 27/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024
17)	MR A GOENKA	26-09-2024	To	04-10-2024
18)	MR R GOENKA	26-09-2024	To	04-10-2024
19)	MR H R A CHOUDHURY	26-09-2024	To	27-09-2024
20)	MS. S SARMA	03-10-2024	To	21-10-2024
21)	MS. D GHOSH	26-09-2024	To	27-09-2024